

"That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 11th May, 1970."

MR. SPEAKER : The question is :

"That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 11th 1970."

The motion was adopted.

13.32 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty-five minutes past Fourteen of Clock.

[MR. DEPUTY-SPEAKER in the Chair]

UNIVERSITY GRANTS COMMISSION (AMENDMENT) BILL

AND

MOTION RE : ANNUAL REPORTS OF UNIVERSITY GRANTS COMMISSION—*contd.*

MR. DEPUTY-SPEAKER : The House will take up further consideration of the University Grants Commission (Amendment) Bill and the annual report of the University Grants Commission. Dr. Rao may continue his speech.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : Sir, I had told the House yesterday something about the history of the events that led to the Government proposing this amendment to the Act which has already been passed by the Rajya Sabha. I was pointing out that a major recommendation of the Sapru Committee, subsequently examined by the University Grants Commission itself and by the Education Commission, and finally by Government and embodied in the amending Bill, which has been passed by the Rajya Sabha, related to

the composition of the University Grants Commission.

The original composition of the University Grants Commission was nine members of whom three were to be drawn from the body of Vice-Chancellors and one would be the Chairman of the Commission, the Chairman to be a whole-time and salaried member. The proposal now is that the membership of the Commission should be raised from nine to twelve. The twelve members are to consist of one Chairman, two officials of the Central Government, which is exactly what existed in the Grants Commission, five members who are to be selected from amongst officers or teachers of universities, and the remaining four, presumably, to be selected from business industry, commerce, law, other professions and eminent educationists. This is the new composition of the University Grants Commission that has been embodied in the Bill which has been passed by the Rajya Sabha.

I would like to say one or two words about this composition. In the original Bill there was no reference to five members being drawn from amongst those who are either officers or teachers of universities. This was an amendment which was moved in the Rajya Sabha by Shri Vaishampayan and, after discussion, accepted by Government and it forms part of the amending Bill. In regard to this there is an amendment given notice of by an hon. Member of this House wanting the word "officers" to be removed; in other words, if the amendment is accepted, these five people will be drawn from among those who are teachers of universities. I propose to accept that amendment when the amendment comes up before this House so that the five members will be drawn from amongst teachers of universities and not from officers and teachers.

I also propose to move an amendment myself to clarify the fact that this restricting clause on the composition applies to members when they are originally appointed. I am saying this because the Bill also provides for three full-time members in addition to the

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Chairman and the full-time members will be salaried members; therefore, if we do not have this amendment, which I shall be introducing in this House, a situation might arise when the three whole-time members might all be drawn from the educational world, five people drawn from the teachers of universities, two officials and one Chairman, leaving only one person to represent the entire range of eminent educationists and industry, commerce, trade, agriculture and all the learned professions. Obviously, it is not the intention of the House or of the framers of the Bill. Therefore, I propose to move this amendment merely for the purpose of clarification.

I must also add that the Bill specifically excludes Vice-Chancellors and heads of institutions which are eligible for direct assistance from the University Grants Commission, from being members of the Commission. As I told the House yesterday, there was some controversy. On this, both the University Grants Commission and the Education Commission did not like the idea of imposing this restriction. In the House as well as in the considered opinion of the Government, it was felt that it would be but proper and fair from the point of view of giving a picture of utmost objectivity to the University Grants Commission that institutions which are directly benefited from the grant-giving activities of the U.G.C. should not be directly represented on the University Grants Commission, but the teachers of the universities can be represented. I am proposing to accept the amendment of removing the word "officers" and because Vice-Chancellors are not thereby definition and the heads of institutions are going to receive grants and, if the officers are to be brought in, it will create an anomalous position. That is why the five persons should be confined only to teachers from the universities.

Then, I may state in passing that it is an enabling clause and the Government has taken the power to appoint three persons out of these 11 persons, because the Chairman is already a full-time member, as full-time members. Again, after the Bill has been passed in

this House and then, because of amendments that we are accepting here, also in the other House and gets the assent of the President, it is my intention, if I continue in office, to suggest that full-time members should be appointed because, I believe, there are certain things which very badly require full attention and it is very difficult for the Chairman who is burdened with the entire work of the University Grants Commission to give that much attention. In particular, it is my intention that there should be one full-time member who will be merely responsible for looking after the students' welfare, students' activities and students' problems in the universities. The students' problems, as the House knows, have become extremely important. The university Grants Commission is a coordinating authority in this country. It has influence on the universities and it has also an influence on them by the power of giving grants, more than the influence of the Education Minister, and it will be a good thing if one of the Members were to concentrate attention, without of course being devolved from other responsibilities attached to the membership, on the subject of students' welfare and students' problems in universities.

It is also my intention—again, I want to make it clear if I continue in my office; I cannot bind my successor—that the second member also should be a whole-time member of the Commission...

SHRI RABI RAY (Puri) : It will be provided in the Bill.

DR. V. K. R. V. RAO : It is not in the Bill.

SHRI RABI RAY : It is a promise given to the House.

DR. V. K. R. V. RAO : You will know about it later.

I would like to propose this. The colleges constitute a very important part of the university complex. In fact, nearly 80 per cent, if not more, of the student-body of our country are the students of colleges. Of course, the colleges are affiliated to the universities.

But the universities also are, in a way, live bodies in themselves in so far as they have university departments. Some of them have university colleges and there is a possibility that the colleges may not get that full-time attention which is required on the part of the University Grants Commission. I must say, in all fairness, the University Grants Commission will concentrate on this matter in the course of 5-6 months and they are taking very keen interest in colleges. Very substantial grants have been made to a large number of colleges in the country for libraries, for hostel buildings, for staff quarters, for laboratory equipment and other activities. But all the same, I feel that since we have got more than 3,000 colleges in the country, it will be desirable if one of the members of the Commission were to devote whole time to looking after the affairs of the colleges which are both assisted or which seek assistance from the University Grants Commission.

I also propose, if I am able to do so, that the third full-time member should also be appointed—all these things have to pass the gamut of finance—from the point of view of the follow-up work of the Commission. I find the Commission has taken on itself a very large number of useful activities, covering a very wide range of activities, from revision of syllabus, review committees which go into the syllabus in different subjects and make suggestions for reviews, to looking after the needs of students and so on. And with regard to the large range of activities the Commission undertakes, I am not quite sure in my mind whether the Commission does have within itself at the present moment, within the existing membership, sufficiently comprehensive and adequate machinery for following up all the recommendations that are made by the Commission or following up all the conditions on which grants are given to the various bodies and seeing to it that the fullest value is obtained from the money that is spent by the University Grants Commission for reform and maintenance of higher standards in the field of higher education. Therefore, it is my intention that once this Act is passed, then I would like to

exercise the power given by this enabling clause and suggest that three whole-time members be appointed one of whom would look after students' affairs, another would look after colleges and the third will look after what I have called the follow up work of the Commission. These three Members together with the Chairman who presides over the entire Commission and holds the scales even, plus the part-time members will make the University Grants Commission a much more competent and comprehensive and adequate body to solve the various and enormous and serious problems which we are facing in the field of higher education.

I would also like to draw the attention of the House to the fact that in its composition we are making, we are trying to give specific accommodation for industry, commerce, agriculture and other learned professions. It is felt that the University Education should not be run merely by academicians and there should be some closer liaison, some more intimate contact between those in charge of what we may call business of activity and those in charge of preparing people for operating in the business of activity. Therefore, the amending Bill makes specific provision for membership to be drawn from commerce, industry, agriculture and other learned professions in addition to education.

The other major change which the Bill makes relates to its functions. At the moment, as the House is aware, the University Grants Commission has, so to speak, two-fold functions. As far as the Central Universities are concerned, the University Grants Commission is responsible both for maintenance grants and development grants. Formerly, it was the Central Government which was directly responsible for the maintenance grants of the Central Universities. But, then, at some stage later it was decided that from the point of view of both academic functioning as well as for a proper planning of the activities of the Central Universities it would be better if the same body were to have the power of giving both the maintenance grants and the development grants to the universities. To-day the

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budget of the University Grants Commission includes the maintenance grants and the development grants of the central universities as also their specific activities.

The other function of the University Grants Commission which in part coincides with the part of the Central Universities is in regard to development. The University Grants Commission finances the developmental activities of all universities in the country, not only the Central Universities but also of all the State Universities. All these Universities, for the purposes of development, for special purposes or general purposes, can come before the University Grants Commission and the University Grants Commission, if it thinks fit, can give them development grants. The University Grants Commission is even giving development grants to institutions which are very peculiar to this country and which we call 'Deemed Universities'. Certain institutions in our country are called Deemed Universities. These Deemed Universities get their maintenance grants from the Central Government. But, as far as the development grants are concerned, they fall in the same category as the Central Universities and the State Universities in so far as they can come before the University Grants Commission for special or general grants for the purposes of development. That, Sir, is the existing position.

Now it has been felt that taking the question of maintenance grants, a suggestion has been made and I have no doubt that the suggestion will be welcome if it could be implemented that the University Grants Commission should make itself responsible not only for the maintenance grants of the Central Universities but for the maintenance grants of all the State Universities. This suggestion was not accepted by the Government. Government felt that State Universities constitute a State subject and the burden of the responsibility of maintaining State Universities should fall squarely and unambiguously on the State Governments.

At the same time, it was felt, from the experience of the U.G.C. all over the

years that when development grants are made to the State Universities, very often, there is no guarantee that the developmental activities will be continued beyond the period for which the University Grants Commission makes the grant. Usually the U.G.C.'s developmental grants cover a period of 5 years and quite often the State Governments say they do not have the resources to pay their share of the development grants.

Sometimes the development grants were given on a matching basis and almost invariably for a period of 5 years and quite often the State Governments were not able to fulfil their part of the obligations, with the result that even though the university was fitted and qualified and could undertake the special or developmental activity, it was not possible for the University to undertake this kind of activity.

Also, in regard to these developmental activities there is one important aspect which I would like to mention, and the House is very familiar with. These are what are called Centres of Advanced Studies. As you know, in the course of the last 3 or 4 years the UGC has tried to establish what are called centres of excellence in different subjects in different universities, which are over and above the normal departments, where special attention could be paid to research, specialisation in post-graduate training etc., which could act as training people to become leaders and pace-setters in these different disciplines.

We have already 30 such centres of advanced Study 17 in the field of natural sciences and 13 in the field of social sciences and humanities. And these are not confined to Central Universities; the bulk of them are to be found in the State Universities.

The University Grants Commission holds the opinion, with which I am in entire agreement, that these activities are not merely State activities. They are not concerned with particular region only. These Centres of excellence fulfil national purpose, they are not merely State purposes; and therefore it was

felt that it would be appropriate for the UGC to make itself responsible not only for giving the development grants for the special activities with which the UGC is prepared to entrust the State Universities, but also to give maintenance grants.

Now, this is a very important departure in principle because till now no maintenance grants at all were given to the State universities. Now, under this Bill, (as it has been accepted by the Rajya Sabha) the University Grants Commission will be empowered to give maintenance grants for special or general purposes for developmental activities which in its opinion the University is competent and well-fitted to undertake.

Now, that, Sir, is an important addition to its functions which do not exist before.

Then, the second addition which has been suggested is that in the case of the so-called Deemed Universities, it was found that there was lot of complication involved when one body gives the maintenance grants and another body gives the development grants and it is not possible to bring about proper planning in the working of the Deemed Universities, for the same reason, due to which the Central Government in the past divested itself of this function of giving maintenance grants to the central universities and passed on that function to the University Grants Commission. In a similar kind of way, the Amending Bill provides for power to the University Grants Commission to give maintenance grants also to deemed universities in special cases. The word 'special cases' has been put, I suppose, for some kind of safeguard. But generally, as far as my understanding is concerned, I think the Deemed Universities will come before the UGC for the maintenance grant.

SHRI NAMBIAR (Tiruchirapalli) : Why cannot you make them good universities? If they do not deserve, scrap them.

DR. V. K. R. V. RAO : I will come to that in a minute. Mr. Nambiar is a very patient man and I request him to

be a little more patient and I will come to the question he has raised.

Therefore, the major addition to the functions are these. This Bill enables them to give maintenance grants for the developmental activities of the State Universities over and above the developmental grants the State Universities receive from the University Grants Commission.

The other thing is, maintenance grants to be given to Deemed Universities over and above whatever development grants they receive in regard to their special activities, approved by the Commission.

Then, Sir, I will come presently to the point raised by Mr. Nambiar, which is covered by the Amendment by my friend Professor Madhok.

But before I come to that, I must explain the third important difference in the functioning of the University Grants Commission which has been suggested. The University Grants Commission, under the amending Bill, is now specifically prohibited from giving any assistance to the universities established by the State Governments without the previous approval or concurrence of the University Grants Commission and the Central Government.

Sir, this is not a very happy state of affairs. But, we have found by experience that due to various reasons, even the State Governments feel that, these being political bodies they are not always able to control. We find that a proliferation of universities was started without proper planning and without adequate resources. And we have, before us, in this country, to-day, a number of universities with very inadequate financial resources which are in great difficulties and they are causing a lot of unrest both among the staff and also their students. We wanted to stop that proliferation of universities and we wanted to make it clear that the State Governments wanting to have a university without the concurrence and the approval of the University Grants Commission and the Central Government,

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must also simultaneously take upon it self the moral and the legal responsibility of meeting the entire requirements of the universities they propose to establish.

Therefore, in order to make this specific and clear, this has also been added in the amending Bill. The rest of the Bill is dealing with formal delegation of powers of the Chairman. Also I must add here that the University Grants Commission is now empowered to elect a Vice Chairman as at the moment there is only a Chairman and there is no Vice-Chairman. One of the full-time Members can be elected as a Vice-Chairman when the Chairman is on leave or is very busy with the other matters. Shri Nambiar and other friends have made a reference to make it a pucca organisation. These are the major features of the Bill that I want to say with regard to this Bill.

Before I pass on from the Bill, I want to make a very few brief remark about the University Grants Commission's Report. I would like to deal with that at the time of my reply. Prof. Madhok raised a question about the future university being permitted to be affiliated to the existing university or should be brought under a Central university.

Shri Nambiar, on the spur of the moment, also suggested as to why cannot we make these deemed universities as pucca universities. I know what is exercising the minds of the hon. Members Prof. Madhok and others. As far as his thinking is concerned, I am also rather allergic to the whole concept of the deemed universities. When these deemed universities come into existence, they are registered as such under the Societies' Registration Act, 1860 with a memorandum of association and so on and yet they are treated as deemed universities. Under the new Bill, when it is passed, they will come before the University Grants Commission both for maintenance and for developmental grants as the other universities in this country established by law whether of the Central Legislature or of the State Legislature.

So, it is not possible to accept the

amendment as has been suggested by Prof. Madhok. It is not possible to make them affiliate themselves to these universities. Nor is it possible to bring all universities under one umbrella. For example there are ever so many varying organisations like Jamia Milia Delhi, Kashi Vidya Pith, Gurukul University, Gujrat Vidya Pith and the Indian Institute of Science. I think the whole question of the sub-universities requires some examination in depth. And it is my intention in due course to appoint a small Working Group of experts who will go into the working of these universities and will make proposals as to whether we can really make them as proper universities so that they will come under the statutory legislative control either of the Centre or of the States or as the case may be. That is the position at the moment about these universities. I hope that with the assurance that I am giving, my hon. friend Shri Madhok will not press his amendment. He will not also say anything about the organisations which he has got in mind. He can tell me all that he wants about these organisations when the time comes. I hope he will be satisfied with the assurance that I have given and he will not press his amendment.

I am now in a strange position in moving two motions—one for the consideration of the Bill and the other that the annual reports of the University Grants Commission of 1965-66, 1966-67 and 1967-68 to be taken into consideration I really feel awfully shamed that in the year 1970 these reports are to be taken into consideration. (*Interruptions*) Government may or may not be ashamed but I am speaking here as the Minister for Education and I think that it is appropriate for the Ministers of Education from time to time to be a little ashamed of themselves.

15 Hrs.

SHRI NAMBIAR : Education is the centre of culture, and, therefore, this feeling must come.

DR. V. K. R. V. RAO : A proper sense of shame is part of culture.

I want to inform the House how this has happened. The report for 1965-66

was laid on the Table of the Lok Sabha on 29th March, 1967. Notice for consideration was given on the 17th May, 1967 itself, that is to say, a few weeks after the laying of the report on the Table of the House. Notice had been given seven times, and yet it was not possible for the Business Advisory Committee in their wisdom to find time for the consideration of this report.

AN HON. MEMBER : He can find fault with Shri Raghuramaiah.

DR. V. K. R. V. RAO : I find fault with nobody excepting myself. The report for 1966-67 was laid on the Table of the Lok Sabha on 3rd May 1968, and notice for consideration was given almost immediately, and notice for consideration had been given six times, and yet there was no time to take up that report. The report for 1967-68 was laid on the Table of the House on 14th March, 1969. Notice for consideration was given four times, and yet till today the House did not find it possible to take up this item.

SHRI NAMBIAR : We are not giving adequate attention to education.

Dr. V. K. R. V. RAO : I am very glad that the powerful and persuasive voice of Shri Nambiar has spoken and I hope that this powerful voice will be raised more frequently in this House so that proper priority may be given to education.

On the subject of the report, I am very anxious to hear the hon. Members, and I think that it will be more appropriate for me to speak at some length when I come to my concluding speech after all these matters have been discussed.

SHRI RABI RAY : Shri Shiva Chandra Jha says that the hon. Minister has already made his concluding speech also.

Dr. V. K. R. V. RAO : I am entirely in the hands of the House. I want to tell the House that while it is true that professors as a rule like to hear their own voices, yet, after I have become a Minister, I have been hearing my voice

so many times that even my professional inclination to hear my own voice is getting rather diminished in its enthusiasm.

As regard the functioning of the UGC, it has been looking after the maintenance and coordination of standards in higher education. It is a very vast term of reference, and under it many activities are covered. I shall just briefly mention some of these activities, without going into the details.

First of all, and most appropriately, we have the maintenance of academic standards, the making of up-to-date syllabi, the seeing to that what is taught is up-to-date and is taught in an up-to-date a manner as possible. For this purpose, the UGC had appointed a number of review committees consisting of eminent experts in the field. The reports of these committees have been sent to all the universities, and in a number of universities, action has been taken by them to reform and restructure their courses, syllabi and studies on the basis of the review committee's recommendations. Incidentally, the recommendations of the review panels of various disciplines will also have the indirect effect of introducing a certain element of standardisation, and, therefore, the maintenance of standards on a uniform basis in all the universities in this country.

Then, the UGC has been making development grants to the universities. These development grants have been made for purposes of libraries, laboratories, and for establishing new departments, for strengthening the staff and for increasing the number of professors, readers etc. etc.

Another thing which the UGC has done, and to which I attach very great academic importance, is the establishment of what has been called by its distinguished chairman as centres of academic excellence or advanced centres of study. These advanced centres of study have been established already; as I said before, there are 17 such in the field of natural sciences, and 13 in the field of social sciences; they are

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scattered over a number of universities, and they have just been started, and yet, within the short period of time for which they have been working, we have reason to hope that they will really become pace-setters and leaders in bringing about innovation, research, and new ideas and new thinking in these various academic disciplines.

Then in order to make the general membership of the teaching profession familiar with upto-date theoretical teaching methods, the UGC has organised a number of summer institutes, especially science institutes. They have had a large number of such institutes; nearly 9,000 college teachers have been covered by this programme. They have also had summer science institutes for school teachers; about 12,000 school teachers have been covered. All these relate to the primary subject of academic standards, maintenance, development and promotion of good standards in the academic field.

The UGC has also been giving a considerable amount of thought to the vexed subject of examinations which has figured in this House and I have no doubt is going to figure again. Examination reform is one of the most important subjects. It is not academic subject, it has become a politically and socially explosive subject. The UGC has set up a number of committees. They have given several suggestions to various universities. Some of the universities have undertaken examination reform. Some have introduced what is called the semester system which means more periodic examinations without loading the student with a test on all the knowledge at the end of three years or four years, as the case may be.

In a number of universities, attempts are being made to introduce internal evaluation. The subject is still in a process of experimentation. I myself have the feeling that much more needs to be done on the subject of examination reform, particularly in the context of all that has been happening in recent

months in this country. I do hope through the UGC and also through the Central Advisory Board of Education we will see that some steps are taken which would be effective in dealing with this problem.

The House will be interested to know that the UGC has also tried to do something for teacher's welfare. As the House is aware, it was responsible for making suggestions to Government for improving the scales of pay of university teachers. These recommendations were accepted by Government and are being financed by the Central Government for a period of five years. The Commission has also been responsible subsequently for suggesting improvement in the grades and scales of pay of college teachers. There also the Central Government have agreed to meet 80 per cent of the expenditure. With the exception of three States, with whom we are in negotiation, most of the States have accepted this recommendation and this is put into effect more or less over the whole country. The Commission has been doing what it can by suggesting to Government many things for improvement.

The UGC has also been helping universities and colleges for establishing teacher's hostels and staff quarters for teachers. What has been done is not adequate to meet the requirements. Only Rs. 4 crores have been spent in the last 8-9 years for the purpose of staff quarters for teachers.

Then I come to the most important subject—student welfare. The UGC has also been making itself responsible for this. It has suggested, and Government have recognised, that education depends on laboratory, library, class room accommodation, on the quality of staff, on the welfare of the staff and of the students. For this purpose, they have initiated a number of programmes. In a number of universities, health centres have been opened for students. In a number of universities, student homes and non-resident student centres have been established.

Text-book libraries have been established in nearly 2,000 colleges in the The UGC makes a generous contribution to what is called student's aid fund through which grants are given to students in those colleges.

The House will be glad to know that this year the Government of India has provided a sum of Rs. 3 crores in the UGC's current budget for the purpose of student welfare. We hope that would be an annual feature over the Fourth Plan. We will see to it that the minimum needs of students by way of textbook libraries, study centres, day centres, hostel amenities and so on will be made available to the vast student population.

Lastly I come to the subject of student unrest. Naturally the UGC is also concerned with this problem of student violence, student discipline and so on. It has set up a number of committees which have analysed this problem. The UGC had other committees also. They have gone into the subject of the reasons for this unrest. It is also concerning itself with the subject of student participation in the governance of universities. This subject was raised in this House during the earlier discussion. In my inaugural address to the Vice Chancellors' conference which was held immediately I took charge as Education Minister, I mentioned it. A committee appointed by the UGC is now going in great detail into the subject of how one can provide for students' participation in the governance of universities, at what levels, in what manner and so on. The problem is a complicated one, but the UGC is siezed of it. They have also recommended to all universities that they should establish joint teacher-student councils where the teachers and students would meet to discuss their common problems. Finally, the UGC had also been promoting research in the problem of student unrest and already four studies had been commissioned for studying in depth the reasons and when this analysis becomes available I think it will help us arrive at an intelligent, imaginative and constructive approach to this problem.

SHRI NAMBIAR : Even without such research, I can say that it is due to unemployment.

DR. V. K. R. V. RAO : I hope Mr. Nambiar does not add to the unemployment problem by some of the activities for which he is not entirely irresponsible.

While the UGC and other educationists can do a great deal to deal with the problem of student unrest, we must never forget that students live in society and are bound to be influenced by society and they cannot be isolated and put into ivory towers where professors, vice-chancellors, UGC and Education Ministers might give them pills and doses by which they can make them healthy, intellectual and disciplined members of the community. Therefore, the problem of student unrest cannot be solved merely by educationists; society also has got to play its role. This House has a very important role to play in this matter and I take this opportunity to express my thanks for the attitude it took on one or two occasions when we discussed these matters. That had a very good effect on the student community in terms of maintenance of discipline and allaying student unrest. (Interruptions.) I should like to hear the views of the Members on the various steps to be taken. I commend the adoption of this Bill by the House. I move that the Bill be taken into consideration. Hon. Members may during the general discussion on the Bill also make their observations on the working of the UGC and I shall reply to them while I reply to the debate.

MR. DEPUTY-SPEAKER : I should like to remind the House that discussion is on both : the Bill and the three reports of the UGC. Five hours have been allotted for both.

Motions moved :

"That the Bill to amend the University Grants Commission Act, 1956, as passed by Rajya Sabha, be taken into consideration."

"That the Annual Reports of the University Grants Commission for the years 1965-66, 1966-67 and 1967-68, laid on

[Mr. Deputy Speaker]

the Table of the House on the 29th March, 1967, 3rd May, 1968 and the 14th March, 1969 respectively, be taken into consideration."

SHRI P. G. SEN (Purnea) : From what has fallen from the lips of the Minister of Education, it seems the whole department is confused. He says that this Bill was brought in the Rajya Sabha in 1966.

SHRI C. K. BHATTACHARYYA (Raiganj) : It came in 1966 and was passed but it lapsed and was brought up again in 1968.

SHRI P. G. SEN : I come to that. The statement says that it was originally placed before the Rajya Sabha and passed by the Rajya Sabha in August 1966 and lapsed on the dissolution of the Third Lok Sabha. What more can you say ? It only shows the importance you attach to this Bill. The UGC Act was passed by this House in 1956. Then the University Grants Commission came into being. After that, there was a great grouse, and feeling, about education in the country and still it is continuing. There is no lessening of it. No one is satisfied with the mode of teaching, whether in the primary schools or in the colleges. They have brought in this Bill again now, after going through all the lacunae and all the defects. There was the Sapru Committee—Committee of Members of Parliament—headed by the late P. N. Sapru, and there was another review committee and all these things were gone into and then this Bill was put before the Rajya Sabha. May I ask the Minister in charge why this Bill lapsed, when this was passed by the Rajya Sabha ? The Bill lapsed because the term of the Lok Sabha, the third Lok Sabha, terminated. Why did not the Government bring in an ordinance to keep it alive ? The other day brought in an ordinance for the nationalisation of banks, the House was going to sit just three or four days later, and yet they could issue an ordinance for the nationalisation of banks. But they did not bring an ordinance for this measure and allowed it to lapse because the period of the third Lok Sabha terminated.

SHRI S. KANDAPPAN (Mettur) :

To give an opportunity to three eminent people, because it had to pass through three hands !

SHRI P. G. SEN : That is why he is feeling ashamed now. My point is this. No importance is being attached to education as such. So far as primary education is concerned, I can tell you one thing. There is none to ask the children that they should not hold their pen tightly. The other day, while I was in the Parliament Library, one of the employees in the Lok Sabha working in the Library was writing something. I asked him why he was holding the pen so tightly. He told me no one had told him up till now how to hold it. I put this question to some boys also : why do you hold your pen tightly ? That is why you cannot write well.

The other day I was reading the autobiography of Gandhiji. So far as handwriting is concerned, Gandhiji says he wanted to correct his handwriting but he could not because, first of all, he had no time, and then he says it is the sign of imperfect education. Likewise, it is a sign of imperfect education that our students cannot write well. You ask anybody ; any graduate ; ask him to write a line or two and you will find what he is writing and how he is writing, though he is hankering for employment, for entry into service.

The other day I asked students why their handwriting is not good ; when you ask for jobs, the main thing will be, you will have to write, and for that you require a good handwriting. So, when your ultimate aim is to secure a job, some employment, that employment will require that you should write and read well. But they cannot, because even teachers do not impress upon the students the necessity to write well. Further why should they insist on them to write well, to develop a good handwriting—A B C D or Ka, Kha, Ga, Gha—when they know that what the students are writing is anyway better than what the teachers themselves write ? So, there is no question of good handwriting.

What I was going to say is that as time rolls on, they are not doing good

work in the field of education. I do not know; there is a lot of thinking about it. There was the Education Commission. Then there is this Bill. The Public Accounts Committee has pointed out one thing. In regard to the governance, I think the Government ought to have brought in some clause here in this Bill to empower the Central Government to make a review of the working of the University Grants Commission. But there is no clause like that. Up till now, from 1956 to 1970 there has been no review of its working. Now in last chapter of the fourth Parliament this Bill has been brought. So, there has been a lot of thinking. The Public Accounts Committee have said that Government ought to have gone in for a review of the working of the UGC, but in this Bill there is no clause which empowers the Central Government to review the working of the UGC. I find there are so many reports. We are going to discuss the UGC reports for 1966-67, 1967-68 and 1968-69. The Minister should incorporate some clause to empower the Central Government to have a review of the working of the UGC.

The Financial Memorandum says that the UGC will have a budget of Rs. 20 crores. The Bill was brought in 1968. So, the budget must have increased now. There are, I think, 70 universities in this country. If Rs. 20 crores is the budget of the UGC, what will be the fate of the universities? What about their development, maintenance, etc.? Those who know the working of the universities all say that Patna University, Calcutta University, etc. are going to collapse because they cannot pay the salaries to the teachers and staff.

The Public Accounts Committee have pointed out some other lacunae. UGC had to waive the rules and waive the recovery where overpayment has been made, because they could not realise the amount. Even utilisation certificates could not be produced by the UGC.

15.24 hrs.

[SHRI K. N. TIWARY *in the Chair*]
Delhi University, for instance, pur-

chased a press and that press had to incur losses to the tune of Rs. 3.47 lakhs from 1961 till 1968. Most probably the loss has increased further now.

On the question of the UGC giving grants to institutions outside the jurisdiction of the universities the name of the Institute of Economic Growth has been brought in. The question is whether this should be included within the meaning of "university."

Then it is seen that in the Banaras Hindu University machinery and equipments worth lakhs of rupees are lying idle for the last 10 to 15 years and yet the Commission was not even aware that they were lying idle. When this question was raised the Committee were told that there are not enough trained people available to handle them. When the purchase was already been made an answer is given that there are no persons to handle them.

In the case of the Annamalai university there are instances where the unspent grant has been utilized for the normal expenditure of the university. So, you can imagine how the affairs are going on. Then there are over-payments and the UGC has failed to recover the loans. No systemic accounts are maintained by the universities as per utilisation certificates. Only entries regarding receipts of grants for various schemes are made; there are no entries for expenditure and so the balance of the grant at the close of the year cannot be arrived at. Then, UGC gives grants to some colleges for three-year degree courses when, in fact, those institutions are not providing instruction for three-year degree courses.

By referring to all these irregularities and lapses I am not minimising the importance of the work done by the UGC. It consists of experienced and learned people who are doing a very good job. At the same time, the working of the UGC should be gone into. I think some provision should be made in the Act so that government will have power to review the work of the UGC.

Then I come to student unrest. It is a very sad commentary that students are making bombs in the universities.

[Shri P. G. Sen]

Whether it is the Presidency College or other colleges, the laboratories are being used by the students for manufacturing bombs. So far as the tackling of this problem is concerned, UGC has miserably failed.

The education that is imparted to the students in the schools and colleges is such that they have nothing to look forward to. There is no proper relationship between the teacher and the taught and the teachers are not respected. We are told : *Vidhya vinaye dadathi*. But where is *vinaya* now? Also : *Shradhdhavan labhate gyanam*. But where is that *shradhdha*? It is not seen anywhere.

The Ramakrishna Mission have taken up education as one of their activities and they have their institutions in Madras, Calcutta and Bihar which are doing a very good job. Many people want to send their wards to those institutions. It is a good thing that the number of the Commission's members has been increased from 9 to 12 so that you could accommodate people from other interests like engineering, law and medicine and they can be associated. I think if education is entrusted to such people who can command respect—there is dearth of such people—then only the salvation can come.

SHRI C. K. BHATTACHARYYA : Mr. Chairman, Sir, I thank the Minister of Education that at last it has been possible for him to find time to come to this House with all these reports along with the Bill. The Bill was discussed in the Rajya Sabha for two days—only the Bill itself—and here we are cabined and confined within five hours to discuss not only the Bill but also three reports of the University Grants Commission each of which should have deserved a separate discussion by itself. The result will be the speakers who speak will have to limit themselves either to the Bill or to the reports—Mostly, to the Bill and less to the reports because the Act is most vital thing which is agitating and attracting their attention. I will also proceed that way and the reports will be left to the care of the hon. Minister himself to make the best that he can do out of them.

The hon. Minister has stated that the amendment of the University Grants Commission Act which he has brought before the House is based on the Sapru Committee Report. I happened to be a member of that Committee and know how the Committee worked. The main objective of that Committee was that Education should be made a concurrent subject and if the Minister with his persuasion and eloquence could prevail upon the State Governments to agree to make Education a concurrent subject along with the Centre, I think, the people would have thanked him for all the time. The Committee recommended :

"We, therefore, recommend that university and higher education should be transferred from the State List to the Concurrent List retaining intact entry 66 in the Union List."

In this the Sapru Committee was not isolated. It had proceeded on the previous recommendation made by the Radhakrishnan Commission. The Radhakrishnan Commission had felt that Education should be made a concurrent subject and to that also there is reference in the Report itself that Education should be made a concurrent subject. But the Government could not find its way to accept that particular recommendation of the Radhakrishnan Commission and we now find difficulty in bringing about the coordination and maintenance of similar standards in different universities, between the different States and between the Centre and the States.

The object of the University Grants Commission Act was defined in Section 12 :

"Promotion and coordination of university education and for determination and maintenance of standards of teaching, examination and research."

This could not be effectively done unless Education was made a concurrent subject between the Centre and the States. The University Grants Commission has tried its best to have it done within the scope within which it has to work. But, I believe, it has not succeeded to the extent that it might have if education

was a concurrent subject and not a State subject.

Of course, the hon. Minister referred to the different activities of the UGC and what further activities are there in their contemplation. I believe, he will continue to be our Education Minister and will see that the contemplated actions are fulfilled and brought into effect to the good of the UGC and education.

The Sadler Commission was the first commission that was appointed to go into university education in India. Of course, its terms were confined only to the Calcutta University but it made recommendations which could be made applicable to all the universities in India. Along with the Montague-Chelmsford Reforms came Sir Phillip Hertog who submitted the Hertog Report. Then Sir John Sargent came who submitted a report. Then the Radhakrishnan Commission came and after that we had the last commission which cost us Rs. 16 lakhs, I do not know whether with any proportionate advantage to get out of it.

One thing remarkable in all these procedures is that before the recommendations of one commission are thoroughly put into effect or utilised, another commission is appointed. That is the difficulty which needs looking after. If there is any check or scrutiny to be made anywhere, it has to be made here.

I may refer to the recommendations of the Radhakrishnan Commission. One of the recommendations of the Radhakrishnan Commission was the three-years' degree course but to this day—the Education Minister, I believe, will agree with me—the three-years' degree course has not been adopted all over India. In some States they are still following the old system of intermediate and B.A., two years and two years. The Government of India, with all its efforts, could not persuade and prevail upon the Government of UP to come in line with the recommendations of the Radhakrishnan Commission. The Government of UP continued to put up its demands for money and ultimately that demand came to an extent where the Government of India just kept back

and UP was allowed to continue in its own way. That is a thinking which requires looking after.

The recommendations of the latest commission that we had were abridged by a committee appointed by Parliament. They just took up only some of its recommendations and made their own recommendations on the opinion that was given by the Education Commission. Even the recommendations of the Committee of Parliament have not been made effective up to the moment. That means a loss of money and energy where, I feel, we should have been more careful.

The hon. Minister has referred to some of the activities of the UGC about development grants and maintenance grants; in fact, this Amendment Bill touches mainly three sections—sections 5, 6 and 12. In section 5 it makes a notable omission. I shall draw the hon. Minister's attention to it. In section 5(3) there was a provision:—

“The Central Government shall nominate a member of the Commission, not being an officer of the Central Government or of any State Government, to be the Chairman thereof.

The provision that no officer of the Central or State Government could be made the Chairman of the Commission, has been omitted. I do not know whether the hon. Minister has looked at it from this point of view that there should not be any chance of a Government official becoming the Chairman of the Commission being nominated or appointed by the Central Government. I would request him to scrutinise this fact and assure the House that only an educationist will be the Chairman of the Commission, an assurance which his predecessor in office had to give to the members of Rajya Sabha when they raised the same question which I am raising now. In fact, when Dr. Sen gave that assurance in the Rajya Sabha, the Members of the Rajya Sabha wanted that Dr. Sen's assurance should be put in a statutory form. That was not done. In spite of that, if the assurance of the previous Education Minister stands, if it

[Shri C. K. Bhattacharyya]

is confirmed by Dr. Rao, I believe, surely, save an educationist no official can be appointed as the Chairman of this Commission.

My hon. friend, Shri P. G. Sen, was raising the question about the Central Government's authority on the U.G.C. I believe, under Section 26 of the Act, the Central Government has the power to issue directives to the U.G.C. though the Central Government has the power that power uptill now. The Central Government has that power which it has not used or put into effect. I believe, that may suffice.

Then, amendments to Section 12 are very material and also the addition of clause 27 where the delegation of powers is allowed to the Chairman and other officials. I do not know whether the delegation to other officials should be as proposed here, to its Chairman or any of the whole-time members or officers. This word "officers" creates an allergy in me. Since it is a body mainly of the educationists to look after educational matters, I believe, as the hon. Minister has suggested just now that he will remove the word "officers" from the other Section, he might think about it whether the word "officers" should remain here also so that the possibility of delegation of power of the Commission to an officer of the institution may not be there. It will be for him to bring it in line with the other suggestions that he has himself made. I only draw his attention to this.

Regarding the development grant, I would make a submission to him. These development grants at times put the universities in a very difficult position. They accept the development grant, set up the entire paraphernalia of a department appointing readers, lecturers, etc. and after five years or so, there is no knowing whether the State will come to their help, whether the U.G.C. will come to their help. They find themselves stranded. In fact, it happened in the Calcutta University. I believe, it was in Geology that readers found themselves stranded and the University could not renew their services because the period for the development grant had expired and the assurance from the State was

not coming that they would help the University with an equal amount of money. So, these matters require consideration. If the U.G.C. encourages a university to have a set-up in any subject, I believe, the U.G.C. should stand guarantee that the university will not be stranded for want of proper funds at the end of any period fixed in establishing the new set-up and other things.

Regarding the salaries of teachers, the U.G.C. gives money. But from my knowledge, I can say that the teachers do not get the money in time. One of the causes of the unrest amongst the teachers is that. It is not only amongst students.

At times, the unrest comes amongst the teachers also. Previously, it was limited to school teachers. Now, it has spread to university teachers also. They also lead processions. At times, they come to Delhi also. One of the teachers told me that he will be coming; he has not come....

SHRI HEM BARUA (Mangaldai) :
He will come; don't worry.

SHRI C. K. BHATTACHARYYA :
One of the causes of the unrest is that they do not get the money in time. The money given by the U.G.C. is not distributed in time so that they may get it along with their monthly salary. This, the University Grants Commission should see and the hon. Minister should also see.

He has referred to the students' unrest. That is a very delicate matter and I am not going into it. Regarding the hostels, I will request him to find out as to what the condition is in the hostels to-day. In fact, in yesterday's paper or to-day's paper, it was reported that the Police has raided the students' hostel of the Ballygunge Science College and found Naxalite material. The entire North Bengal University is closed. The University campus had become a working centre of the Naxalite movement. Out of the 450 acres of land that the University has got, only a small part of it is constructed upon and the entire university area is left at night for their work and

for their movement. That is the position. The Vice-Chancellor of the Calcutta University comes here at times. He was here, I believe, two or three days back. I will request the hon. Minister to talk to the Vice-Chancellor himself and ascertain from him as to what is the condition of the hostels in Calcutta. What is the condition of the Harding Hostel? What is the condition of Hazra Road hostel? What is the condition of Vidyasagar Hostel? What is the condition of Bangabasi College hostel? In fact all the colleges to which these hostels are attached now want to get rid of the hostels and they have approached the University that they should take over the hostels. The University also is not in a position to take them over. This matter requires an inquiry and I will request the hon. Minister to make that inquiry.

I do not know what has happened to the model Act that was to be framed by the University Grants Commission for adoption by the universities or to be followed by the universities. If it has been made, it should be circulated to the universities for their adoption. I will request him further that in the matter of working out the objective of the University Grants Commission itself, he should kindly think over again whether the proposal that was made by the Sapru Committee and was once attempted to be put into effect to bring about concurrence between the States and the Centre in the matter of education can be revived and examined again.

SHRIMATI SUSEELA GOPALAN (Ambalapuzha) : We are discussing a problem which vitally affects the entire social life of the country. The future of our country depends upon how we are moulding the entire educational system. Sir, it is an unfortunate fact that the entire educational system in our country is based on the same old colonial forms of education. There is dissatisfaction among the students. The standard of education is low and even among teachers there is great dissatisfaction.

Even after 22 years of our Independence, we could not change the medium

of instruction to the mother tongue. We could not so far give prominence to the regional languages. We are saying that the standard of education has fallen. We have to consider whether this has any relation with the medium of instruction. Even after 22 years of Independence we are discussing whether we should have Hindi or English as the medium of instruction as if the majority of the people are talking either Hindi or English. That is what we really think. That is not the real position. Regional languages dominate in various States. If we can give prominence and put that into practice that the medium of instruction is the regional language, then the standard of education can also be raised. What is taking place during the course of 10 or 12 years is this : They study in the regional languages in their school and when they join the college they have to follow another language. So, it means, they will have no knowledge either in the regional language, the mother tongue or in the other language. This is the position. So, this actually retards the progress of the students. At least now we have to think about it. Even we are thinking whether we should have Hindi or English. That is the main hurdle in the way of development of our Education. So, we have to think about this and evolve methods.

In this connection, I wish to say this, that there is not a single country in the whole world which after years of independence, has not included the mother tongue as the medium of instruction.

Secondly, coming to the problem of dissatisfaction among students after their education, what is it that we find? What is their future? Lakhs of people are coming out of their colleges and schools and they do not get employment. Of course, in a capitalist way of development, they cannot get employment. That is another aspect of it. But, under the present circumstances we have to see how our education can be channelised in such a way they get some employment and for this purpose, job-oriented education should be there. For that purpose in Secondary Education, we have to introduce the polytechnicalisation of the education. Because, now, the

[Shrimati Suseela Gopalan]

secondary stage, it is not a complete study. They think they can complete the study and so they want to go to the colleges and they think by this their problem could be solved. That is why there is such a great rush to the colleges. Thousands and thousands of students seek admission to the colleges. No hostels are there; no other facilities are there.

Therefore, what I feel is this : If we can reorganise our entire educational system and start this polytechnicalisation of education at the secondary stage level I think, that will help us a lot in the matter of solving the problem. The rest of them can come to higher education.

Thirdly, I want to point out one thing. I am really opposed to the entire conception of the present UGC. Centralisation is there in the Educational system and the UGC is centralising this collegiate education and I think this should not be there.

Our opinion is that the entire amount should be given to the States according to the proportion of the population and there should only be a coordinating centre. As UGC there should be a coordinating body or committee to look into the affairs of the entire country. The money should be given to the States and it should be a State subject, and the State should have more powers in this field. That is our opinion.

In this Bill itself we find a tendency for the Centre to wield more and more powers. It has been said that if they do not get the previous sanction of the U.G.C. or the Central Government, no university will get the grant. I do not know what is the justification for that. Even if a university satisfies the specifications of the U.G.C. what is the difficulty of giving a grant ? If the State Governments want to start University, they cannot do so, without the prior approval of the U.G.C. and the Central Government. This is the position. Therefore, more concentration of power is there in the hands of the Centre. That is what is meant by this Bill.

There is another danger in the Bill. There is a chance of more and more officials from Government getting into

the U.G.C. That is a danger which we see here. I think that there was a provision in the previous Bill that these officers would not be allowed to become the Chairman of the U.G.C. But, that is taken away under the present Bill. That means the Government wants the bureaucrats to wield more and more powers in the U.G.C. This will create more and more difficulties.

Coming to another problem, I say that we are facing in our institutions more and more of infiltration of foreign agents. What we are seeing to-day in universities is that in the name of Ford Foundation, and so many C.I.A. agencies, as many scholarships are being given to the students. Not only the aid is given to these institutions by these foreign agencies but more and more foreign personnel are also infiltrating in our institutions. Actually we are mortgaging our intellectuals to the foreign agencies. America is considering education as the fifth dimension of their foreign policy. They are taking the educational aid as part and parcel of their foreign policy. That means there is a very dangerous implication in the education field. And we are having more and more of these people in our educational institutions. We are talking of brain-drain. What is the use of speaking of all these things ? We shall not only lose our personnel but there is also a danger to the security of our country if such people are allowed to penetrate into the educational field in our country.

Coming to the educational institutions the conditions in the educational institutions are very pitiable in our country I know about my own State. There, even for getting admission for a pre-degree or B.Sc.—not only for engineering or medicine—we have to give Rs. 2,000 or 5,000 as a capitation fee. This is bigger even in the schools. Not only that. Even the teachers have to give Rs. 5,000 or 10,000 according to the category of the job to secure employment. I would like to ask the hon. Minister as to how he is going to restrict these things. The U.G.C. should take a stand that they will not give grants to those institutions which are taking capitation fees from the students

and the teachers. I would like to have a categorical reply from the hon. Minister as to whether he will see that these institutions which are taking capitation fees will not be given any grants from the U.G.C.

Likewise, the conditions of the teachers in our own State are not good. Teachers were taken on employment but after some time, they are sent out. As a result of this there were strikes and there were so many troubles last year in our State. The service conditions of these teachers in private institutions are not good. Actually, these private institutions are playing with the lives of these teachers. The Minister should do something in regard to these private institutions.

Now, I want to tell something about the Ernakulam University which the U.G.C. has approved. It has not been implemented. This was approved in 1966-67. It has not yet come into existence. At the earliest, the U.G.C. should give its consent for starting the Ernakulam University.

16.00 Hrs.

There is one other thing that I would like to point out. In the educational institutions, the students have an urge to learn more and more ideas. They want to know about all the political thoughts in the world. But at present, they are not having that opportunity, because only some distorted versions of the various political thoughts are given to them. We have proclaimed that our aim is the establishment of a socialistic society. So, the students must know what scientific socialism is. But only a distorted version of the scientific socialism is given to them at present in the universities.

I would like to ask the Education Minister whether he is prepared to make arrangements for teaching Marxian philosophy to the students, and whether Marx and Engels books be taught to them and not the distorted versions of the Marxian philosophy. Let the students be taught the books written by Marx and Engels. Since this is the age of socialism, the students must know what scientific socialism is. So, let him study Marx and Engels also. Let them study

Gandhian philosophy, but along with that, let them also study the Marxian philosophy. They must be given a chance to read Marx and Engels. Otherwise, only the distorted versions will reach them, and they will then take part in the Naxalite movements etc. (Interruptions) Why should hon. Members protest so much against it? They are learning so much about the Gandhian philosophy. So, why can they not study also Marxian philosophy? They must actually know what Marx and Engels say; otherwise, they will go behind all sorts of propaganda that is taking place and they will go behind the Naxalite movement. When they know what is real Marxism, then they will try to follow the actual marxian theory. So, I would like to plead with the hon. Minister that some such education also should be imparted to the students in the universities.

श्री रणधीर सिंह (रोहतक) : सभापति महोदय, डा० राव की तरफ से जो बिल पेश हुआ है और उस के साथ जो यूनिवर्सिटी ग्रांट्स कमीशन की 1965 से ले कर आज तक की जो रिपोर्ट पेश हुई है— भले ही लेट पेश हुई है लेकिन पेश हुई है— मैं उन की तार्डि में खड़ा हुआ हूँ। मैं इस सिलसिले में तफसील में नहीं जाना चाहता, सिर्फ चार पांच बातें कहूंगा और चाहूंगा कि डा० राव उन को नोट कर लें और अगर मुमकिन हो तो न सिर्फ तबज्जह दें बल्कि अमल भी करें।

पहली बात मैं यह कहना चाहता हूँ कि जो बिल पेश किया गया है उस में यह कहा गया है कि सेंट्रल गवर्नमेंट के रिप्रेजेन्टेटिव भी होंगे, टीचर्स के भी होंगे, आफिसर्स भी होंगे, माथ ही साथ इंस्ट्रुज के भी होंगे, कामर्स के भी होंगे। यहां तक कि ऐप्रीकल्चर के लिये भी लिखा हुआ है कि उन के नुमाइन्दे भी होंगे, इंजीनियरों के नुमाइन्दे भी होंगे, लीगल लोग भी होंगे, लेकिन हमें कहीं यह नजर नहीं आया कि इस में स्टूडेंट्स और यूथ वेलफेअर के नुमाइन्दे भी होंगे। कहीं पर भी स्टूडेंट्स का नाम नहीं है। मैं इस बात को

[श्री रणधीर सिंह]

मानने के लिये तैयार नहीं कि स्टूडेंट्स इस यूनिवर्सिटी ग्रान्ट्स कमिशन के मेम्बर न बनें। 21 या 23 साल का नौजवान 100 साल पहले इतना बड़ा वजीर आजम बना जैसा शायद दुनिया में कोई नहीं हुआ। आज से बीस साल पहले 23 साल का नौजवान बरमा का प्राइम मिनिस्टर बनाया गया। मैं पूछना चाहता हूँ कि आखिर स्टूडेंट्स में कौन सी कमी है? उन में अकल की कमी है या तजुबों की कमी है या लियाकत की कमी है? मैं समझता हूँ कि यूनिवर्सिटी ग्रान्ट्स कमिशन में स्टूडेंट्स का नुमाइन्दा होना चाहिये।

मैं समझता हूँ कि टीचर्स का ही नहीं, स्टूडेंट्स का ही नहीं, एम्प्लॉयीज का नुमाइन्दा भी वहाँ होना चाहिये। एक एक यूनिवर्सिटी में कई कई हजार एम्प्लॉयीज होते हैं। रजिस्ट्रार से ले कर चपरासी तक उन का भी नुमाइन्दा कमिशन में जाना चाहिये। मैं इस बात को नहीं मानता कि उन का नुमाइन्दा रजिस्ट्रार है, या कोई प्रिंसिपल है या कोई यूनिवर्सिटी का प्रोफेसर है। जब आप ने ऐग्रीकल्चर का नुमाइन्दा लिया है, इंजीनियरों का नुमाइन्दा लिया है, लीगल लोगों का नुमाइन्दा लिया है, तब आखिर कौन सी मक्खी छीक गई है कि आप स्टूडेंट्स का नुमाइन्दा नहीं लेते? इधर आपको ध्यान देना चाहिये।

दूसरी बात आप देखें—चेयरमैन आप पांच साल के लिए रख रहे हैं और पांच पांच साल की दो टर्मों के लिए वह और भी रह सकता है। लेकिन मेम्बर को आप तीन साल के लिए रख रहे हैं और दो बार तीन तीन साल के लिए उसको और रखा जा सकता है। अब अगर चेयरमैन दस साल के लिए रहता है तो मेम्बर छः साल के लिए ही रहेंगे। यह कैसा कोओर्डिनेशन है, यह मेरी समझ में तो आया नहीं है। चेयरमैन चलेगा पांच साल के लिए और मेम्बर चलेगा तीन साल के लिए। यह कैसा सिलसिला

आपने बनाया है? दुबारा चेयरमैन अगर चलता है तो वह तो चलेगा दस साल के लिए लेकिन मेम्बर अगर दुबारा रखा जाता है तो वह रहेगा छः साल के लिए। यह जो लैकुना है, इसकी तरफ आपका ध्यान जाना चाहिये।

मौजूदा जो तर्ज तालीम है, इसको आपको बदलना चाहिये। यह बाबू पैदा करता है। इससे काम नहीं चलेगा। छः महीने पहले मैं आपको एक देहात में ले गया था। आपको याद होगा कि आपने वहाँ एक बहुत सुन्दर भाषण दिया था। मैं आपको कोट करता हूँ। आपने कहा था कि देहात में कोई कालेज बनेगा तो वह बाबू बनाने वाला कालेज नहीं होगा बल्कि ऐसा कालेज होगा जो अच्छे किसान बनाएगा, अच्छे दस्तकार बनाएगा, अच्छे आर्टिज़न बनाएगा, जहाँ से निकल कर लोगों को धंधा मिलेगा, गांव का डिवेलपमेंट बढ़ेगा, काटेज इंडस्ट्रीज बढ़ेंगी और जिससे गरीब आदमी फायदा उठाएगा। वहाँ का आदमी बाबू नहीं बनना चाहेगा, आई० पी० एस० और आई० ए० एस० अफसर नहीं बनना चाहेगा। आपने कहा था कि अगर काम धंधों वाली तालीम वहाँ दी जाएगी तो आप उस में मदद करेंगे। किसानों की तालीम दी जाएगी तो आप मदद करें। मैं कहता हूँ कि अब वक्त आ गया है कि यह नारा लगाया जाना चाहिये कि शहरों में कालेज खोलना बन्द किया जाए। संचुरेशन प्वाइंट आ गया है। हर चीज के लिए शहर वाली बात नहीं होनी चाहिये। शहरों में कालेज खोलना एक लम्बरी बन गया है लेकिन देहातों के लिए वह एक डायरो नसैसैटी है। अब बिजली, सड़कें आदि देहातों में चली गई है। लेकिन होता क्या है? देहात वाले अगर स्कूल खोलना चाहे तो अपने पैसे से खोलें। शहरों में सरमायेदारों को कुछ भी पैसा नहीं देना पड़ता है। बड़े बड़े जो सेठ साहूकार हैं, बिड़ला आदि हैं उनको स्कूलों के लिए पैसा नहीं देना पड़ता है। लेकिन

देहात का एक हरिजन भी अगर होता है तो उसको सौ या पांच सौ रुपये चन्दे के प्राइमरी स्कूल या हाई स्कूल अगर खोलना होता है तो देने पड़ते हैं। अगर गांव वाले बिर्लिङग न दें तो स्कूल नहीं खुलता है, इकट्ठे हो कर स्टाफ क्वार्टर न बनाए तो स्कूल नहीं बनेगा या स्कूल नहीं खुलेगा, गांव के लोग इकट्ठे हो कर कालेज के लिए बिर्लिङग नहीं बनायेंगे तो कालेज नहीं खुलेगा लेकिन शहरों में कोई चीज की जरूरत नहीं, किसी चन्दे की जरूरत नहीं है। शहरों में क्या रजवाड़े रहते हैं और देहातों में छोटी कैंटेगरीज के आदमी रहते हैं? यह डबल स्टैंडर्ड क्यों? शहरों में हर एक चीज मुफ्त क्यों शहरों में लोग एफोर्ड कर सकते हैं। वहां उनकी आमदनी देहात वालों की आमदनी से ज्यादा है। देहातियों की पर कैंपटा आमदनी बहुत कम है। देहातों में गरीब आदमी रहते हैं। शहरों में थोड़ा बहुत खाने पीने वाले रहते हैं। शहरों में कुछ अधिक ही है कम नहीं। यह जो सिस्टम है एजुकेशन का इसको आप बदलें। एजुकेशन बोकेशनल हो, टेक्नीकल हो, ऐसी हो जो काम धंधे दे। आर्ट्स की बात समझ में नहीं आती है। रिसर्च स्कालर कोई बनना चाहता है तो वह शहर में बने। देहातों में तो लोगों को वहीं रोजगार चाहिये। देहातों में नौ अच्छे लोहार चाहिये, अच्छे बढ़ई चाहिये, अच्छे तरखान चाहिये, छोटे छोटे धंधे वहां चाहिये ताकि हरिजन और बैक्वर्ड क्लासिस के लोग काम पा सकें। आई० आई० टी० के तर्ज के इंस्टीट्यूट आप वहां खोलें। वहां ट्रेनिंग पा कर उनको वहीं काम मिले। उनको कहा जाए कि वे वहीं गांवों में काम शुरू करें। किसानों के बारे में, एनीमल हस्बैंडरी के बारे में इंस्टीट्यूट आप देहातों में चलायें, शहरों में न चलायें। शहरों में आ कर ट्रेनिंग लेना देहात का आदमी, हरिजन, और किसान का बेटा एफोर्ड नहीं कर सकता है। गांव के आसपास दस मील वह साइकल पर आ सकता है। लेकिन शहरों में आ कर देहात का आदमी दो सौ रुपये माहवार

नहीं दे सकता है। अमीर का तो दे सकता है, रणधीर सिंह का बेटा तो दे सकता लेकिन आम गरीब किसान का बच्चा, मजदूर का बच्चा, हरिजन का बच्चा नहीं दे सकता है। तालीम को भी आपको सबिस एंट दि डोर करना चाहिये। चंडीगढ़ में, या दिल्ली में, या मद्रास में या कलकत्ता में या त्रिवेन्द्रम में जा कर देहात का आदमी तालीम हासिल करे, इतना वहां के लोगों का स्टैंडर्ड नहीं है। इस चीज को वे कर नहीं सकते हैं। आप की स्पीच की तरफ ही मैं आपका ध्यान दिलाना चाहता हूँ। मैं इसलिए भी इसको कहना चाहता हूँ कि पंजाब ने और हरियाणा ने इस तरह की स्कीमें आपके पास भेजी हैं। मैं नाम भी ले सकता हूँ : परसनल वेस है, ऐसी बात भी नहीं है। आम सोसायटीज की तरफ से ये स्कीमें आपके पास आई हैं। जिस गांव की आबादी दस या पांच हजार है, यह कभी नहीं है कि उसकी जो आमदनी है, वह स्कूल पर खर्च कर दी जाए। आपने ऐसे गांव जिन की आबादी दस हजार है, वहां प्राफेशनल टैक्स, या इनकम टैक्स कैंपिटल गेंज टैक्स लगा दिया है और इस लिहाज से उमको शहर मान लिया है। सरकार ने यह कानून बनाया है कि शहर से आठ दस मील के इलाके में जो गांव हैं, उन में कैंपिटल गेन्व टैक्स लग जायेगा। लेकिन कालेज शहर में ही बनेंगे, देहात में नहीं। यह बात नहीं चलेगी। पांच दस हजार की आबादी के जो गांव हैं, वहां सिर्फ स्कूल ही नहीं, बल्कि कालेज भी खोले जाने चाहिए। लेकिन वे बाबू तैयार करने वाले आर्ट्स कालेज न हों, बल्कि उन कालेजों में बोकेशनल ट्रेनिंग दी जाये, किसानों और हरिजनों के लड़कों को बीज, मल्टीपल क्रापिंग वगैरह खेती से ताल्लुक रखने वाले मुह्तलिफ कामों और सबजेक्ट्स की ट्रेनिंग दी जाये। उन को हायर-परचेज पर ट्रेक्टर दिये जायें और दूसरी जरूरी सहायित्वें मुहैया की जायें। मौजूदा तालीम दे कर तो गवर्नमेंट मुल्क में बेरोजगारी फैला

[श्री रणधीर सिंह]

रही है। एक नौकरी के लिए छः हजार दरखास्तें आती हैं। अगर गांवों में लड़कों को खेती और दूसरे कामों के बारे में मुफ्त तालीम मिलेगी, तो उन को वहीं रोजगार और धंधा मिलेगा और उन्हें एम्प्लायमेंट एक्सचेंज में अपना नाम लिखाने की जरूरत नहीं रहेगी।

आज सारे हिन्दुस्तान में टीचर्ज में बहुत डिसेसैटिसफ़ैकशन है। मेरी स्टेट, हरियाणा, पंजाब और हिमाचल प्रदेश के टीचर सैटिसफ़ाइड नहीं हैं। पिछले दिनों ५० पी० में भी उन को ले कर झगड़ा उठा था। मैं समझता हूँ कि सारे देश में यही हालत है। टीचर नेशन को बनाने वाला होता है, इस लिए गवर्नमेंट को उस की मांगों और जरूरतों की तरफ़ खास ध्यान देना चाहिए। गवर्नमेंट ने कोठारी कमीशन की कुछ सिफारिशों को पूरा किया है। लेकिन मेरा कहना यह है कि गवर्नमेंट श्री बनर्जी और दूसरे लाल झंडे वालों से घबरा कर मजदूरों की बात मान लेती है, क्योंकि वे लोग नारे लगाते हैं, जलूस निकालते हैं, घेराव करते हैं और जेल जाते हैं। अगर टीचर्ज भी ऐसा ही करने लगे, तो स्कूलों में कौन पढ़ायेगा? जिस तरह मजदूरों के लिए जायंट कनसल्टेटिव कमेटीज बनाई जाती हैं, उसी तरह टीचर्ज के लिए भी स्टेट और सेंट्रल लेवल पर बोर्ड बनाये जायें, जिस में गवर्नमेंट और टीचर्ज के नुमायेंदे हों। वे बोर्ड साल-ब-साल टीचर्ज की मांगों पर गौर करें, उन की जायज बातों को मन्जूर करें और हालात के मुताबिक उन की तन्ख्वाहों वगैरह में बढ़ोतरी करें। उन की तरफ़ से जो आरबिट्रेशन हो, वह गवर्नमेंट पर बाइंडिंग हो। जब मजदूर कोई एजीटेशन या हड़ताल करते हैं, तो थोड़ी तकलीफ़ होती है, लेकिन अगर स्कूल भी चार पांच दिन के लिए बन्द हो जायें, तो एजुकेशन को बहुत नुकसान पहुंचेगा। इस लिए यह निहायत जरूरी है कि मिनिस्टर

साहब टीचर्ज के मसलों की तरफ़ खास ध्यान दें।

जहां तक स्टुडेंट्स का ताल्लुक है, हालत उस हद तक पहुंच गई है कि गवर्नमेंट को उस में दखल देना चाहिये। तंग आमद बजंग आमद। कुछ लोग उन को बच्चे कहते हैं, लेकिन वे बच्चे नहीं, हमारे गुरु हैं। चाइल्ड इज द फादर आफ मैन। अगर मिनिस्टर साहब और गवर्नमेंट उन को ठीक नहीं करेंगे, तो वे उन को ठीक कर देंगे। गवर्नमेंट को हर एक अठारह साल के लड़के को राय का हक देना चाहिये। उन को कालेजों, यूनिवर्सिटीज और यूनिवर्सिटी ग्रान्ट्स कमीशन में, जो कि एजुकेशन के मामले में सुप्रीम कोर्ट की तरह है, काम चलाने का बराबर हक दिया जाये। गवर्नमेंट को न कम्युनिस्टों से डर लगता है और न नक्सलाइट्स से, लेकिन पता नहीं, उस को स्टुडेंट्स से क्यों डर लगता है। गवर्नमेंट उन को अच्छी किताबें और वजीफ़ वगैरह के बारे में छोटी मोटी रियायतें दे कर खुश करना चाहती है, लेकिन वे तो पावर में हिस्सा चाहते हैं। वे तो यह सोचते हैं कि क्या 85 साल के बूढ़े में ज्यादा दिमाग है और जवानों में दिमाग नहीं है। वे चाहते हैं कि समाज, सोसायटी, कालेजों और एडमिनिस्ट्रेशन में उन की पूछ हो, लेकिन सरकार ऐसा इन्तजाम नहीं करती है। स्टुडेंट्स के मुताल्लक कोई बुनियादी तब्दीली करने के लिए मिनिस्टर साहब को फ़ौरी कदम उठाने चाहिए।

जहां तक इन्तहानों का ताल्लुक है, वह एक बिल्कुल बोगस धंधा है। उन में मास कापीइंग हांता है। मैं और किमी की नहीं, अपने लड़के की बात बता सकता हूँ। पैसे ले कर कापीइंग होती है, किताबें जब में ले कर जाते हैं, दुनिया भर की चीटिंग होती है। सेमेस्टर सिस्टम आप ने बनाया वह ठीक है लेकिन आप इस को ले कर इस के ऊपर रिसर्च कीजिए। सारे देश में यह जो इन्तहान वाली बात है यह बिल्कुल बोगस

है। लड़का फर्स्ट आएगा तो सारे हिन्दुस्तान में वह काबिल माना जायगा चाहे नकल मार कर ही वह फर्स्ट क्यों न आया हो। तो इस चीज को आप देखें। और फिर नौकरियों में भी इस का असर पड़ता है। ऐसे-ऐसे बोगस आदमी इसी इम्तहान की वजह से नौकरियों में ले लिए जाते हैं और उन को नौकरियां मिल जाती हैं जब कि निहायत काबिल आदमी अगर वह इम्तहान के वक्त बीमार पड़ गए या और कोई बात हो गई तो वह पड़े रह जाते हैं। इसलिए इस इम्तहान वाली बात का कोई न कोई और हल आप निकालिए।

इस के बाद मैं यह कहना चाहता हूँ कि पोस्ट-ग्रेज्यूएट सेंटर आप ने रोहतक में दिया, बहुत अच्छी बात है। लेकिन ऐसे-ऐसे सेंटर्स और कई खोलिए। और जगहों में पोस्ट ग्रेज्यूएट्स सेंटर्स दीजिए क्यों कि बी० ए० की कीमत तो आज वैसे ही हो गई है जैसे चार जमात पास की होती है। कोई कीमत बी० ए० की अब नहीं रही। इसलिए आप रोहतक में गाजियाबाद में और दूसरी जगहों पर नज़दीक से नज़दीक पोस्ट ग्रेज्यूएट सेंटर्स दीजिए। सोनीपत में दीजिए, रोहतक में दीजिए और जो ऐसी जगहें हैं जहां दो-दो तीन-तीन कालेजेज हैं वहां दीजिए। और साथ साथ ला कालेजेज वह चाहते हैं। उस का इंतजाम भी कर दीजिए। मेडिकल कालेजेज कर दीजिए। पैसे लगेगे, यह ठीक है, लेकिन यह करना आवश्यक है। आप एजुकेशन को डी-सेंट्रलाइज करो। हर काम के लिए वह दिल्ली भागें, बम्बई भागें, यह देहात वाले अब बर्दाशत नहीं कर सकते।

अभी मैं अलीगढ़ गया था, अलीगढ़ यूनिवर्सिटी का कोई बिल आया हुआ है, आप एजुकेशन मिनिस्टर हैं, आप से हमारा निवेदन है उसे एक्सपीडिट करें, जल्दी से जल्दी उसे पास कराएं।

दूसरी बात में यह कहना चाहता हूँ कि आप बजीफे देते हैं। हमारे अच्छे से अच्छे, पढ़े लिखे बेहतर लड़के सब बाहर चले जा

रहे हैं। ब्रेन ड्रेन आज इस देश का सबसे अधिक हो रहा है। कोई अमेरिका जा रहा है, कोई कहीं जा रहा है। हमारे बेहतर साइंटिस्ट, इंजीनियर, बेहतर रिसर्च स्कालर सब बाहर जा रहे हैं। आप उन के लिए अच्छी नौकरी, अच्छी तनखाह, अच्छे माहौल का इंतजाम करें ताकि वह देश को न छोड़े।

एक यह बात मैं जरूर कहना चाहता हूँ कि यह जो प्राइवेट स्कूल और कालेज हैं यह दुकानें हैं, इनको बन्द कीजिए। प्राइवेट स्कूलों और कालेजों की दूकान को, इन की हट्टी को बन्द कर दीजिए। बी० टी०, बी० एड, वगैरह के जो यह कालेज हैं, इन में एक एक हजार रुपये यह दाखिले के लेते हैं और ऐसा पेट बड़ गया है इन का जैसे हमारे मोदी साहब का। मैं माफी चाहता हूँ, मेरा इशारा माननीय सदस्य की तरफ नहीं था। इन के पेट बड़े मोटे बन गए हैं। ठगाई कर के इन का पेट इतना मोटा हुआ है और वह ठगाई किस की करते हैं, गरीब हरिजनों की ठगाई करते हैं जो बेचारे पैसे दे नहीं सकते। उन से एक-एक हजार और पांच पांच सौ रुपए मांगते हैं। लड़कियों के दाखिले नहीं होते, उस के लिए भी वह पैसे मांगते हैं। आप इस का इलाज करिए। फिर इन में कोई जाट कालेज है, कोई, बनिया कालेज है, कोई ब्रह्मण कालेज है, कोई अहीर कालेज है। देश का भट्ठा बैठा रखा है इन कालेजों ने। मैं जाट हूँ तो जाट कालेज में जाऊंगा। मैं वैश्य हूँ तो वैश्य कालेज में जाऊंगा। यह जातियों के नाम पर जो प्राइवेट इंस्टी-ट्यूशंस चल रहे हैं यह भी देश का बहुत बड़ा डिसइंटीग्रेशन कर रहे हैं। इन को आप टैकओवर कीजिए और खुद चलाइए। यहां के जितने मास्टर और स्टूडेंट्स हैं, इन को सब को मैनेजमेंट वाले अपना नौकर समझते हैं।

समापति महोदय, आप ने मुझे मौका दिया, इसके लिए मैं आप का बड़ा मशगूर हूँ और मुझे उम्मीद है कि मंत्री महोदय मेरी

[श्री रणधीर सिंह]

बातों पर गौर करेंगे और देश के हित को ध्यान में रख कर इनके ऊपर कुछ न कुछ अमल जरूर करेंगे।

श्री बलराज मधोक (दक्षिण-दिल्ली) : सभापति जी, यूनीवर्सिटी ग्रान्ट्स कमीशन की रिपोर्ट और यूनीवर्सिटी ग्रान्ट्स कमीशन का बिल बहुत दिनों की प्रतीक्षा के बाद सदन के सामने आया है। मंत्री महोदय ने अपने भाषण में बहुत कुछ विस्तार से इस के बारे में कहा भी है। यूनीवर्सिटी ग्रान्ट्स कमीशन मुख्य रूप में देश के जो विश्वविद्यालय हैं, वे सुचारू रूप से चलें, उन के शिक्षा का स्टैंडर्ड ठीक हो, उन को जो साधन जुटाये जायें—उन के काम में कोआर्डिनेशन हो—इस दृष्टि से बनाया गया था। इस को सेन्ट्रल गवर्नमेंट काफ़ी रुपया देती है, इस बजट में भी लगभग 30 करोड़ रुपये से ऊपर इस के लिये रखा गया है। वास्तव में शिक्षा का जो कार्य शिक्षा मंत्रालय को करना चाहिये, वह बहुत कुछ यूनीवर्सिटी ग्रान्ट्स कमीशन करता है।

मेरे सामने जो रिपोर्ट है, उस से स्पष्ट होता है कि देश में यूनीवर्सिटीज की तादाद बढ़ती जा रही है। 1968 के अन्त तक 70 यूनीवर्सिटीज हो गई थीं, अब शायद और बढ़ गई हैं। इन में से कुछ सेन्ट्रल यूनीवर्सिटीज हैं, जैसे दिल्ली, विश्वभारत, अलीगढ़, बनारस। कुछ स्टेट यूनीवर्सिटीज हैं और कुछ ऐसी यूनीवर्सिटीज हैं जिन को कहा गया है—इंस्टीचूशनल डीमंड एज यूनीवर्सिटीज इन में से कुछ यूनीवर्सिटीज ऐसी भी हैं, जैसे इन्दिरा कला संगीत विश्वविद्यालय, जिस में कुल 111 विद्यार्थी हैं। वाराणसी संस्कृत विश्वविद्यालय—जिस में 647 विद्यार्थी हैं। कल्याणी यूनीवर्सिटी—1673 और रविन्द्र भारती, कलकता—1350। इसी तरह से जो डीमंड इंस्टीचूशनल हैं, इन में किसी में 400, किसी में 1000 विद्यार्थी हैं। मैं जानना चाहता हूँ कि इस प्रकार की

यूनीवर्सिटीज क्यों बनाई जा रही हैं? क्या हमारे पास जाया करने के लिये रुपया बहुत ज्यादा है? यह जो प्रोलीफ़ेशन हो रहा है—यह गलत है। इस से स्टैंडर्ड गिर रहा है, ठीक नहीं हो रहा है।

दो तरह की यूनीवर्सिटीज होनी चाहिये—एक ऐसी यूनीवर्सिटीज जो किसी विषय में स्पेशलाइज करें, जिन्हें हम सेन्ट्रल आफ एडवान्स्ड स्टडीज कह सकते हैं और बाकी एफिलिएटेड यूनीवर्सिटीज होनी चाहियें, उत्तर प्रदेश में एक-दो, पंजाब में एक, जिन के साथ सारे कालिजिज एफिलिएटेड हों और उन का एक स्तर बना कर रखे। स्वतन्त्रता से पहले कलकत्ता यूनीवर्सिटी के साथ सैकड़ों कालिजिज थे। पंजाब के साथ भी बहुत कालिजिज थे और उन का स्तर निश्चित रूप से आज से ऊंचा था। इसलिये हमें यूनीवर्सिटीज के प्रोलीफ़ेशन को बन्द करना चाहिये। हाँ, कुछ क्षेत्रों में जैसे पहाड़ी क्षेत्र, हैं, जहाँ सदियों में काम नहीं हो सकता है, बरफ़ पड़ती है, जैसे गढ़वाल का इलाका, नैनीताल का इलाका, जम्मू-काश्मीर का इलाका, वहाँ पर आप अलग विश्वविद्यालय खोलें, क्योंकि उन की विशेष परिस्थितियाँ हैं लेकिन सब जगह नई-नई यूनीवर्सिटीज खोलते जाना ठीक नहीं है, जैसे हमारे यहाँ राज्य सभा और विधान परिषदें हैं, उसी तरह का पिंजरापोल इन को बना दिया गया है, कुछ लोगों को लगाने के लिये इन को खोला जाता है, पब्लिक पर बोझ डाला जाता है—यह गलत है, इस तरह के यूनीवर्सिटीज को नहीं खोला जाना चाहिये, जब तक कि कोई कम्पैलिग रीजन न हों।

दूसरी बात—जो सेन्ट्रल यूनीवर्सिटीज आपने बना रखी हैं, अब्बल तो इन की जरूरत नहीं है। जैसे दिल्ली है, अलीगढ़ और बनारस तो एक खास कारण से खोली गई थीं, उन को आप ने बनाये रखा है, लेकिन सब का स्टैंडर्ड अलग-अलग है। मैं जानना चाहता हूँ कि इन सब का एक ही स्टैंडर्ड

क्यों नहीं बनाया जाता, एक प्रकार का स्ट्रक्चर उन का बनना चाहिये। यह कहना कि अलीगढ़ यूनीवर्सिटी मुस्लिम कल्चर के लिए और बनारस यूनीवर्सिटी एक दूसरे कल्चर के लिये हैं गलत है। क्या कल्चर कम्प्यूनिटीज के लिये होता है? कल्चर किसी मजहब का नहीं होता है, कल्चर देश का होता है। सारा यूरोप ईसाई है, लेकिन जर्मन कल्चर अलग है, फ्रेंच कल्चर अलग है, इटालियन कल्चर अलग है। वेस्ट एशिया मुस्लिम है, लेकिन ईरान का कल्चर अलग है, टर्किश कल्चर अलग है, अरब कल्चर अलग है। भारत की एक संस्कृति है। जो कहता है कि अलीगढ़ मुस्लिम संस्कृति का केन्द्र है और बनारस किसी और चीज का केन्द्र है, वह देश को तबाह करने पर तुला हुआ है। इन सब यूनीवर्सिटीज के अन्दर एक ही पैटर्न होना चाहिए।

अभी मेरे भाई रणधीर सिंह कह रहे थे कि जाट कालिज बहुत बुरा है, वैश्य कालिज बहुत बुरा है, लेकिन उन्होंने यह नहीं कहा कि मुस्लिम यूनिवर्सिटी का नाम बहुत बुरा है, यह भी जाना चाहिये। वास्तव में बनारस के हिन्दू नाम से कुछ लोगों को चिढ़ है, लेकिन जो इतिहास के सिद्धार्थी हैं, वे जानते हैं जो हिन्दू है, वह इण्डियन है, जो इण्डियन है वह भारतीय है, फिर भी अगर अलीगढ़ से मुस्लिम नाम हटाने के लिये पाउण्ड-आफ़-फ्लेश चाहिये, तो बनारस से हिन्दू नाम हटा दीजिये, मुझे कोई एतराज नहीं है, लेकिन यह जाना चाहिये, सभी विश्वविद्यालय भारत के हैं। किसी एक यूनीवर्सिटी में एक सक्जैक्ट में स्पेशलाइज करें, दूसरे में दूसरे सक्जैक्ट में स्पेशलाइज करें, लेकिन उन का अलग अलग पैटर्न नहीं होना चाहिये, वरना ये यूनिवर्सिटीज देश में एकता पैदा करने के बजाय देश को तबाही की ओर ले जा रही हैं। यह अलीगढ़ यूनिवर्सिटी जो आजादी से पहले एंग्लो-मुस्लिम एलाएंस का अड्डा थी, आज कम्प्यूनिस्ट-मुस्लिम एलाएंस का केन्द्र बन रही है और

देश की तबाही का रास्ता प्रशस्त कर रही है। अलीगढ़ और बनारस—इन दोनों यूनिवर्सिटीज के पीछे एक बैकग्राउण्ड थी, इन दोनों को मिक्स मत कीजिये। बनारस की बैकग्राउण्ड देशभक्ति पर आधारित थी। मालवीय जी ने देश भक्त पैदा करने के लिये उस को स्थापित किया था, लेकिन अलीगढ़ यूनिवर्सिटी अंग्रेजों के पिठू पैदा करने के लिये बनाई गई थी। इन दोनों को एक तराजू में रखना गलत होगा। इस लिये मेरा अनुरोध है कि इन के लिये एक पैटर्न बनाइये, एक बिल लाइये, जो बनारस पर भी लागू हो, जो अलीगढ़ पर भी लागू हो और जो दिल्ली पर भी लागू हो। छोटी छोटी यूनिवर्सिटीज जो आपने बनाई हैं उनको आप मिला दीजिए और अधिक यूनिवर्सिटीज न खोलिए।

तीसरी इंस्टीट्यूशंस डीमंड टु बी यूनिवर्सिटीज हैं। अभी मन्त्री महोदय ने कहा कि इस बारे में कुछ मेरे अमेन्डमेन्ट्स स्वीकार नहीं कर सकते। उन्होंने कहा कि ये अलग अलग तरह की हैं। मैं मानता हूँ लेकिन कौन कौन सी हैं? इंडियन इंस्टीट्यूट आफ साइन्स, आई० सी० ए० आर०, इंडियन स्कूल आफ इन्टर्नेशनल स्टडीज या टाटा स्कूल आफ फंडामेंटल रिसर्च—ये इस प्रकार के इंस्टीट्यूशन्स हैं जो अलग रहें क्योंकि वे कुछ विशेष काम कर रहे हैं और उनका अपना एक स्थान है। या गुरुकुल कांगड़ी है वह किसी यूनिवर्सिटी के निकट नहीं है। लेकिन काशी विद्यापीठ और जामिया मिल्लिया, दिल्ली—ये क्यों यूनिवर्सिटीज बनीं? जामिया मिल्लिया, दिल्ली के अन्दर एक कालेज है। दिल्ली के अन्दर दो यूनिवर्सिटीज हैं। क्या आप इंडियन स्कूल आफ इन्टर्नेशनल स्टडीज जोकि इंस्टीट्यूशन्स डीमंड ऐज यूनिवर्सिटी हैं, को नेहरू यूनिवर्सिटी के साथ एफीलिएट कर रहे हो या नहीं? अगर आप आई० आई० टी० को एफीलिएट कर रहे हो तो फिर जामिया मिल्लिया को क्यों नहीं कर सकते हो? मैं सभी को एफीलिएट करने की बात नहीं

[श्री बलराज मधोक]

कहता लेकिन जो यूनिवर्सिटीज के निकट हैं और जिसके अन्दर कोई विशेष बात नहीं है जैसे कि जामिया मिल्लिया, देशबंधु गुप्ता कालेज या डी० ए० वी० है उनके लिए कह रहा हूँ। जहाँ डी० ए० वी० कालेज में दो हजार लड़कों के लिए आप पांच लाख खर्च करते हैं वहाँ जामिया मिल्लिया में एक हजार लड़कों के लिए आप बीस लाख रुपया खर्च करते हैं। अगर जामिया मिल्लिया को एक कालेज बना दें तो बीस लाख के औवरहेड चार्ज कम हो करके 5 लाख रह जायेंगे और इस तरह से जो 15 लाख बचेंगे उनसे दिल्ली के अन्दर दो तीन कालेज और खोले जा सकते हैं। इसलिए आप इस मामले में अपनी साम्प्रदायिक मनोवृत्ति छोड़िये, आपना कम्युनल एटी-ट्यूड छोड़िये। इस गवर्नमेंट की सारी एप्रोच कम्युनल है। शिक्षा में भी कम्युनलिज्म लाती है, फोरेन पालिसी में भी कम्युनलिज्म लाती है, हर मामले में कम्युनलिज्म लाती है। किसी भी प्रॉब्लम को ये कम्युनल ऐंगिल से ही देखते हैं। देश के हित और जनता के हित से नहीं देखते हैं। हम किसी भी प्रॉब्लम को कम्युनल ऐंगिल से नहीं देखते हैं बल्कि जनता और देश के हित को देखते हैं। जामिया मिल्लिया को अलग यूनिवर्सिटी बनाकर रखने तथा आई० आई० टी० को अलग यूनिवर्सिटी बनाकर रखने की क्या जरूरत है? जो नेहरू यूनिवर्सिटी बन रही है उसके साथ इनको एफीलिएट कर दो।

इसके साथ साथ आप कहेंगे कि इन यूनिवर्सिटीज में लड़के बढ़ रहे हैं। हाँ, लड़के बढ़ रहे हैं, शिक्षा बढ़ रही है लेकिन उसका इलाज ये नयी यूनिवर्सिटीज खोलना नहीं है। उसका इलाज यह है कि जैसे आपने कॅरेंसिडेंस कोर्स शुरू किया है उसी तरह मैं आपको सुझाव दूंगा कि जो लड़के प्राइवेट इन्सट्रुक्शन देना चाहें उनको आप उस की सुविधा दीजिए। आप इतने कालेज खोलने के लिए कहां से रुपया लायेंगे? लड़के पढ़ना चाहते हैं, वे मेहनत कर सकते हैं और कई

लड़के तो ऐसे जहीन हैं जोकि दिन भर काम करने के बाद भी रात को घर में पढ़ सकते हैं बिना किसी की मदद के तो उनको आप सुविधा दें। आपने एग्जामिनेशन्स सेट किए हैं और वे अगर पास कर लेते हैं तो ठीक है। इस तरह से जो आपको बहुत से कालेज खोले पड़ रहे हैं और जिन पर इतना पैसा खर्च करना पड़ता है वह बच जायेगा और हजारों लड़कों को जो दिल्ली के बाहर जाना पड़ता है वे भी दिल्ली में ही अपने घर में बैठ कर पढ़ाई कर सकेंगे। इस तरह से जो बहुत सा टाइम और एनर्जी वेस्ट हो जाती है वह बच जायेगी। मैं यह बात सिर्फ दिल्ली के लिए ही नहीं कह रहा हूँ बल्कि सभी यूनिवर्सिटीज में प्राइवेट इन्सट्रुक्शन देने वालों को सुविधा मिलनी चाहिये। यह चीज बहुत ही आवश्यक है क्योंकि देश के अन्दर जो शिक्षा की मांग बढ़ रही है उसको आप नये-नये कालेज खोलकर पूरा नहीं कर सकते हैं।

इसके अतिरिक्त यूनिवर्सिटीज में चांसलर, वाइस चांसलर और प्रिंसिपल बनाने के लिए भी कोई आधार तय करने होंगे। आज गवर्नर राज्यों में यूनिवर्सिटी का चांसलर होता है चाहे उस स्टेट में पचास यूनिवर्सिटीज हो यह बात गलत है। आप कह दें कि राज्य-केन्द्र में जैसे लखनऊ यूनिवर्सिटी या भोपाल यूनिवर्सिटी में वहाँ का गवर्नर चांसलर होगा लेकिन सभी यूनिवर्सिटीज के चांसलर गवर्नर ही क्यों हों? देश के अन्दर और भी महा-पुरुष हैं, पब्लिकमेन हैं, रिटायर्ड हाईकोर्ट और सुप्रीमकोर्ट के जजेज हैं, चीफ जस्टिस हैं - वे भी हो सकते हैं। आज यूनिवर्सिटी के साथ खिलवाड़ किया जाता है। महारानी सिधिया जोकि मध्य प्रदेश की ही नहीं बल्कि देश भर की अतिसम्माननीय महिला हैं वे सागर यूनिवर्सिटी की कुलपति थीं और वहाँ बड़ा अच्छा काम हो रहा था लेकिन पोलिटिकल रीजन्स से आइनेन्स लाकर उनको अलग कर दिया गया। क्या राज-

माता सिधिया कुलपति होने के योग्य नहीं हैं? वे बहुत से कुलपतियों से अधिक योग्य हैं। इसी तरह से वाइस चांसलर के मामले में उनके पीछे एकेडेमिक वैक्यूअन्ड होने चाहिये। और उसके साथ-साथ उनका स्टैटस और प्रभाव होना चाहिए। आप बैकडोर से पोलिटीशियन्स को और ब्यूरोक्रेट्स को ले आते हैं, यूनिवर्सिटीज में वाइस चांसलर बनाकर, जिनका कोई भी मान और सम्मान नहीं होता है। इसी वजह से आज वहां पर इन्डिस्प्लिन बढ़ रही है और इसका बहुत बड़ा कारण वाइस चांसलर की गलत नियुक्ति ही है। इसी तरह से आप कालेज में जो प्रिंसिपल नियुक्त करते हैं उनमें भी ब्यूरोक्रेट्स भरते जा रहे हैं। किसी भी कालेज में कोई भी ऐसा प्रिंसिपल नहीं होना चाहिये जोकि एक अच्छा टीचर न हो। किसी भी प्रिंसिपल की तभी रेस्पेक्ट होगी जबकि वह एक अच्छा टीचर होगा। हर प्रिंसिपल कम से कम सात आठ घंटे एक हफ्ते में पढ़ाये। तभी उसकी रेस्पेक्ट हो सकती है। जो प्रिंसिपल पढ़ाता नहीं, जोकि ब्यूरोक्रेट है या केवल एडमिनिस्ट्रेटर है वह कालेज में डिस्प्लिन मेन्टेन नहीं कर सकता है। लड़के उसका आदर नहीं कर सकते हैं। इस बात पर भी यू० जी० सी० को विचार करना चाहिए।

दूसरी बात जो मैं कहना चाहता हूँ, स्टैन्डर्ड की बात कही गयी है कि यह स्टैन्डर्ड को मेन्टेन करेंगे और स्टैन्डर्ड के नाम पर इस देश के ऊपर अंग्रेजी लादी जा रही है। कोठारी कमीशन ने शिक्षा माध्यम को भारतीय भाषा बनाने की बात कही। इस पार्लियामेंट की कमेटी ने, जिस के अन्दर सभी दलों के नेता थे उन्होंने उस का समर्थन किया, इस सदन ने उस को सर्वसम्मत पास किया। मगर उस के बावजूद एक कानफेंस होती है यू० जी० सी० की ओर से वाइस-चांसलर्स की ओर यह कानफेंस क्या कहती है?

"The conference considered the question of the place of regional languages in higher education and affirmed its conviction that energetic development of Indian languages and literature is vital for the promotion of higher education and national culture generally. The subject of change-over of medium of education to regional languages, the conference stressed, could only be considered as an integral part of a deliberate policy and plan with a view to improving the quality of education, promoting creativity and national integration and bringing education closer to the needs and aspiration of the community."

यह यहाँ कहा है। और आगे जा कर कहते हैं कि अभी हम चेंज ओवर नहीं कर सकते। अन्डर ग्रैजुएट कोर्स के लिए चेंज ओवर में पांच से दस साल लगेंगे और हायर एजुकेशन के लिये चेंज ओवर का सवाल ही पैदा नहीं होता। मैं पूछना चाहता हूँ कि जो पार्लियामेंट का यूनाइमस डिसीजन था और जो कोठारी कमीशन की रिपोर्ट है, उसके बाद यह जो निर्णय है कि 10 साल तक चेंज ओवर नहीं करेंगे, हायर एजुकेशन में रीजनल लैंग्वेज नहीं लायेंगे, यह कहाँ तक न्याय संगत है! मैं कहना चाहता हूँ कि इस प्रकार के तर्क दे कर इस संसद के निश्चय की ओर सारे देश की अवहेलना आप कर रहे हैं। क्या आप समझते हैं कि स्टैन्डर्ड केवल अंग्रेजी से ही मेन्टेन हो सकता है? क्या आप यही समझते हैं कि वही आदमी अच्छा विचारक है, अच्छा विद्वान है, जो अंग्रेजी में सोचता और बोलता है? क्या अपनी भाषा में कोई बड़ा नहीं बन सकता? स्टैन्डर्ड को अंग्रेजी के साथ जोड़ना अन्याय करना है, अपनी मूर्खता का परिचय देना है और अंग्रेजी के अन्दर जो वेस्टड इंटरेस्ट है, उस का परिचय देना है।

मैं जानता हूँ डा० राव हिन्दी भाषा और क्षेत्रीय भाषाओं के विरोधी नहीं हैं। मगर जिस ढंग से यह मंत्रालय चल रहा है हो सकता है कि कुछ ब्यूरोक्रेट ऐसे हों जिन का

(श्री बलराज मधोक):-

अंग्रेजी में निहित स्वार्थ हो। वह आप को पीछे धकेल रहे हैं। माननीय त्रिगुण सेन ने जो दो वर्षों में काम किया था मुझे दुख के साथ कहना पड़ता है कि डा० राव के एक वर्ष के अन्दर उस पर पानी फिर गया है। जो परम्परायें माननीय त्रिगुण सेन ने कायम की थीं, जो नीतियां उन्होंने कायम की थीं, माननीय शिक्षा मंत्री जी आप उन पर दयानतदारी से अमल कीजिये, काम कीजिये और अपनी भाषाओं के बारे में जो पीछे हटने की बात है, इस को छोड़िये।

आगे इसी रिपोर्ट में कहा गया है कि यू० जी० सी० का काम है देश में शिक्षा और एकता का प्रसार करे, वह देश में एकता की भावना पैदा करे। मगर मैं पूछना चाहता हूँ कि यू०जी०सी० क्या ऐसा कर रहा है? यह तो उल्टा कर रहा है, यह तो नई क्लासिज्म पैदा कर रहा है जिस का सब से बड़ा कारण अंग्रेजी भाषा है। अंग्रेजी से देश में कभी भी एकता की भावना नहीं आ सकती है। देश की एकता देश की भाषाओं से होगी और देश की एक भाषा को राष्ट्र भाषा बनाने से और वह भाषा हिन्दी ही हो सकती है। मेरी भाषा हिन्दी नहीं है, मगर मैं जानता हूँ कि सिवाय हिन्दी के इस देश के अन्दर कोई राष्ट्रभाषा नहीं हो सकती। सारे देश के लिये एक टेक्नीकल डिक्शनरी होनी चाहिये ताकि सभी भाषाओं के अन्दर जो पुस्तकें लिखी जायें उन के अन्दर एक जैसे टेक्नीकल शब्द हों। और देश के अन्दर एक लिपि होनी चाहिये, और वह देवनागरी लिपि होनी चाहिये क, ख, ग, सभी भाषाओं में ही केवल लिपि में थोड़ा अन्तर है। कई लोग कहते हैं कि रोमन ले आबो...

SHRI S. KANDAPPAN : I am sorry to interrupt Mr. Madhok but the Tamil alphabets are not like that.

श्री बलराज मधोक : Almost 90% part of the country has the same alphabet. इसलिये मेरा मुझाब है कि देश की एकता

और भावात्मक एकता के लिये जहां और बातें आवश्यक हैं वह शिक्षा के अन्दर एक रूपता लाना और देश भी भाषाओं के लिए एक लिपि लाना अत्यन्त आवश्यक है। रूस के अन्दर कई भाषायें हैं लेकिन लिपि उन की एक है। इसलिये लिपि को भाषा के साथ जोड़ना गलत है। हमारी सभी भाषायें नागरी लिपि में लिखी जा सकती हैं।

हमें विश्वविद्यालयों के अन्दर कुछ परिवर्तन करना चाहिये, हम अपनी शिक्षा के अन्दर वह चीजें लायें जो देश को जोड़ती हैं और वह है संस्कृत, देश की क्लासिक्स और एपिक्स। हमें अपने क्लासिक्स में से, एपिक्स में से, रामायण, महाभारत, कालिदास और हितोपदेश में से कुछ इस प्रकार के पौण्ड्र चुनने चाहिये जो देश के अन्दर मजबूत पढ़ाये जायें ताकि लोगों को कुछ नैतिक शिक्षा मिले, कुछ राष्ट्रीय शिक्षा मिले जिस से हमारी शिक्षा केवल विशिष्ट ही पैदा न करे बल्कि ऐसे लोग पैदा करे जिनके पांव अपनी जमीन पर हों और जो देश के लिये महान कार्य कर सकें।

फिर इस रिपोर्ट में कहा गया है कि यूनिवर्सिटी की आटोनामी होनी चाहिए, आटोनामी की बात कही गई है। मैं भी आटोनामी के पक्ष में हूँ। मगर यूनिवर्सिटी की आटोनामी का मतलब यह नहीं है कि हम उनको बिलकुल छूट दे दें। मैं समझता हूँ कि जो यूनिवर्सिटी की ग्रांट्स मिलती हैं उनका कितना दुरुपयोग होता है, इसका एक कमेटी विचार करे कि किस तरह जनता का रुपया बरबाद होता है, किस तरह जनता के रुपये के साथ खिलवाड़ किया जाता है। इसलिए आटोनामी का मतलब यह नहीं कि यू० जी० सी० एक बार रुपया दे दे और आखिरी बंद कर ले। यू० जी० सी० का अपना आडिट बोर्ड होना चाहिए जो यूनिवर्सिटीज के अंदर जाकर उनका आडिट करे। मैं समझता हूँ कि इससे यूनिवर्सिटी की आटोनामी पर कोई फर्क नहीं पड़ता। यह होना नितान्त आवश्यक है।

फिर इसमें स्टूडेंट वेलफेयर की बात कही गई है। नारे बहुत लगाये जाते हैं कि स्टू-
 डेंट्स वेलफेयर होना चाहिये। मैं डा० राव
 से कहूंगा कि दिल्ली में आइ० आइ० टी०
 के अन्दर आपने पैलेस बना दिये, मगर पूसा
 इंस्टीट्यूट के अन्दर एक एक कमरे में चार-
 चार लड़के रहते हैं, बैठने की जगह नहीं।
 लड़कों को आप मीनिमम सुविधायें जो हैं,
 वह तो दें। एक तरफ आप कायम कर
 रहे हैं और दूसरी तरफ कई होस्टलों को
 पैलेस बना रहे हैं। मैं कहता हूँ कि आप
 न तो उन्हें पैलेस दो, न गंदी कोठरी दो,
 उनको रहने की मीनिमम सुविधाएं मिलनी
 चाहियें। वहां पर होस्टल्स के अन्दर कुछ
 उनको एजुकेशनल फिल्म्स का, कुछ टेलीविजन
 का, इस प्रकार का प्रबन्ध हो जिससे उनका
 इंटरटेनमेंट भी हो और लड़कों का समय ठीक
 काम में लगे। केवल नारे लगाने से और यह
 कह देने से कि स्टूडेंट अनरैस्ट की समस्या
 दुनियां भर में है, हम क्या कर सकते हैं, काफ़ी
 नहीं होगा। हमारी समस्या दुनियां की समस्या
 से भिन्न है। यह जो इंडिसिप्लेन है, इसका
 मूल कारण बेकारी है, विद्यार्थियों को अपना
 भविष्य अंधकारमय दीखता है उसके कारण
 ये चीजें हैं। उनके पास जो खाली समय है
 उस को यूजफुली लगाना चाहिये। हम उनको
 काम देते नहीं। इस तरफ भी आप ध्यान
 दीजिये। इस काम में चन्द अधिकारियों
 यां चंद शिक्षकों की कमेटियों से काम नहीं
 चलेगा। देश में ऐसे लोग बहुत हैं जिनका
 सम्बन्ध शिक्षा से है और पब्लिक लाइफ से
 भी है। मगर आप उनको दूर रखते हैं, आपको
 उनसे डर लगता है। मैं कहना चाहता हूँ
 इस पार्लियामेंट में कितने एम० पी० हैं जिनका
 शिक्षा से वास्ता है, मगर आपकी, किसी
 कमेटी में, आपके किसी भी काम में आपने
 कभी उनका सहयोग लिया है? यहां पर
 नेहरू यूनिवर्सिटी खुली, या और यूनिवर्सिटीज
 खुलती हैं, आपने किसी भी पब्लिक मैन का
 सहयोग लिया है? ब्यूरोक्रेट डरते हैं कि अगर
 ये आयेंगे तो चूंक ये अन्दर की बात जानते

हैं, तो हमारी दाल नहीं गलेगी। और मैं
 कहना चाहता हूँ राव साहब, आप भी शिक्षा
 शास्त्री हैं, मगर मिनिस्टर बनने के बाद आप
 अपने आपको भूल गए हैं और जिस ढंग से
 आप अबहेलना कर रहे हैं शिक्षा शास्त्रियों
 की पार्लियामेंट के अन्दर, यह उचित नहीं है।
 इसके बारे में आप पुनर्विचार करें।

एक चीज और कहना चाहता हूँ अंत में।
 यह बिल आया है। बिल अच्छा है। आप
 यूनिवर्सिटी ग्रांट्स कमिशन को रिफॉर्मेटिव
 करने जा रहे हैं, उसका पुनर्निर्माण करने जा
 रहे हैं। परन्तु इसके अन्दर दो कमियां हैं।
 जहां आपने यह कहा है कि टीचर्स आयेंगे और
 लोग आयेंगे, उसके अन्दर कुछ पब्लिक मैन
 भी होने चाहिएं। हम लोकतंत्र हैं, लोकतंत्र
 के अन्दर जिनका हाथ पब्लिक की नब्ज पर
 है उनको आप नजर अन्दाज नहीं कर सकते
 आप शिक्षा को जनता से काट नहीं सकते,
 इसलिए कुछ भी हम चीज बनायें, उसमें जब
 तक इस प्रकार के लोग जिनका पब्लिक की
 नब्ज पर हाथ है उनको नहीं रखोगे तो वह
 वन-साइडेड हो जाएगा, उनका ऐंटीट्यूड
 वन-साइडेड हो जाएगा और वह कभी ठीक
 निर्णय पर नहीं पहुंच सकते। इसलिए
 यू०जी०सी० का पुनर्गठन करते हुए इस बात
 पर भी विचार करें।

मैंने जो अमेंडमेंट दिया है, उस अमेंडमेंट के
 अन्दर मैंने कोई नई यूनिवर्सिटी खोलने की बात
 नहीं कही। मैंने कहा कि जो यूनिवर्सिटी
 कायम हैं और जहां वह डीमड यूनिवर्सिटीज
 हैं जो कोई विशेष काम नहीं कर रही, जैसे
 जामिया-मिलिया है या काशी विद्यापीठ है,
 उनको जरूर आप निकटवर्ती यूनिवर्सिटी
 से जोड़ दें। इसी प्रकार जहां आपकी यूनि-
 वर्सिटीज हैं यह आवश्यक है कि वहां पर जो
 अन्य कालेज हैं, जैसे अलीगढ़ में चार और
 कालेज हैं और जो इस समय आगरा यूनिवर्सिटी
 में सम्बन्धित हैं, अलीगढ़ यूनिवर्सिटी से
 अफिलियेट होने चाहिए, बनारस के कालेज
 बनारस यूनिवर्सिटी से अफिलियेट होने चाहिये।

(श्री बलराज मधोक):—

वे सारे कालेज जो पांच-दस मील के रेडियस के अन्दर हों उनको वहाँ की यूनिवर्सिटी से जोड़ दिया जाए ताकि उनको लाभ मिल सके वहाँ की लाइब्रेरीज का, लेबोरेट्रीज का। दूसरे किसी भी यूनिवर्सिटी को अपने स्कूल चलाने की इजाजत नहीं होनी चाहिए। आज अलीगढ़ के स्कूल चलते हैं, बनारस के स्कूल चलते हैं, जामिया-मिलिया के स्कूल चलते हैं। स्कूलों का सिस्टम एक होना चाहिए। वह अपने-अपने बॉर्ड से मातहत हों। किसी भी यूनिवर्सिटी को अपने स्कूल चलाने की, चाहे वह छोटे हों या बड़े हों, इजाजत नहीं होनी चाहिए। स्कूलों के रास्ते बहुत कुछ धांधली होती है, प्लूरिज्म होता है। लोकल के नाम पर अच्छे लड़कों को दाखला मिलने में रुकावट आती है।

हमारी यूनिवर्सिटीज का केंद्र बनना चाहिए, भारत के विकास का ही नहीं भारत के बाकी देशों के साथ सम्बन्धों का भी। हमारा पूर्व एशिया के साथ बड़ा निकट का सम्बन्ध है। आवश्यकता है कि हमारी यूनिवर्सिटीयों में थाई की चेयर हों, हमारी यूनिवर्सिटी में कंबोडिया की चेयर हो, हमारी यूनिवर्सिटी में नेपाल की चेयर हो, इंडोनेशिया की चेयर हो। यू०जी०सी० कोशिश करे कि इंडियन चेयर्स, संस्कृति की चेयर्स, इंडियन हिस्ट्री की चेयर्स उन मुल्कों की यूनिवर्सिटीज में भी हों। हम देखते हैं कि अफगानिस्तान में अपने प्रि-इस्लामिक पास्ट और अपनी संस्कृति, कल्चर के प्रति प्रेम पैदा हो रहा है। इसलिए अफगानिस्तान तथा पूर्व एशिया के देशों में इस प्रकार की चेयर्स स्थापित करके यू०जी०सी० न केवल भारत की एकता को बल दे सकता है, परन्तु अपने पड़ोसी देश बर्मा, नेपाल, लंका इत्यादि के साथ भी हमारी एकता को और सुदृढ़ कर सकता है। मैं आशा करता हूँ कि मंत्री महोदय इन मुद्दों पर गंभीरतापूर्वक विचार करेंगे।

श्री ओंकार लाल बोहरा (चित्तौड़गढ़) :
सभापति महोदय, मैं शिक्षा मंत्री डा० राव

का धन्यवाद करता हूँ कि उन्होंने विश्वविद्यालय अनुदान आयोग के संगोधन बिल के बहाने हम संसद् के सदस्यों को इस देश की शिक्षा समस्याओं के बारे में विशेषकर उच्च शिक्षा के बारे में विचार करने का एक अवसर प्रदान किया है।

श्रीमन्, विश्वविद्यालय की जो परम्परा है वह हमारे देश में नई नहीं है। जब हम नालन्दा विश्वविद्यालय और तर्कशिला विश्वविद्यालय की याद करते हैं तो अनायास ही हमारा मस्तक गौरव से ऊंचा हो जाता है और हम को याद आता है कि एक जमाने में अन्तर्राष्ट्रीय स्तर पर यह नालन्दा और तर्कशिला के अन्दर किस तरह से विद्यार्थी आते थे और हमारे देश की संस्कृति और हमारे देश की प्राचीन शिक्षाओं को ग्रहण करते थे। हमारा देश ज्ञान की दृष्टि से गुरू कहलाता था लेकिन कालान्तर में जाकर हमारी पराजित अवस्था का लाभ उठा कर धीरे-धीरे ह्याम आना शुरू हुआ और धीरे-धीरे वह परम्परा समाप्त हो गई। ब्रिटिश शासन काल के अन्दर एक नई शिक्षा पद्धति का प्रारम्भ हुआ। वह कैसे हुआ और किस तरीके से हुआ इस की कहानी को जाने बिना हम अपने विश्वविद्यालयों का जो स्तर है, आज हमारे विश्वविद्यालयों की जो स्थिति है उसमें सुधार नहीं कर सकते हैं।

अप्रेजों ने जिस शिक्षा पद्धति का हमारे यहाँ विकास किया उस के पीछे उन की बुनियादी नीति यह थी कि वह इस देश में ऐसे आदमी तैयार करें जो आगे चल कर ब्रिटिश साम्राज्यशाही के खैरूवाह हों और भारतीय संस्कृति और भारतीय जो परम्पराएँ हैं उन से अलग हट कर पाश्चात्य देश की परम्पराओं को अपनायें और उन का शासन मजबूत करने का काम करें और उस ब्रिटिश साम्राज्यशाही की जो आधारशिलाएँ हैं उन पर वे खड़े हों। पिछले जमाने में अर्थात् आज़ादी के पहले हमारे विश्वविद्यालय केवल आई० सी० एस० या नौकरशाही मनोवृत्ति के लोग पैदा

करते थे और यही कारण है कि हमारे विश्व-विद्यालयों में जब इस देश के नवयुवकों में एक राष्ट्रीय स्वाभिमान की चेतना आई तो बनारस विश्वविद्यालय का नाम उस सिलसिले में बड़े गर्व के साथ स्मरण करना चाहता हूँ। इतिहास इस बात का साक्षी है कि बनारस विश्वविद्यालय आजादी के आन्दोलन का प्रेरक केन्द्र बन गया था। वह हमारे राष्ट्रीय जागरण का स्रोत बन गया। उस ने इस देश के नौजवानों में एक आजादी की तड़पन पैदा कर दी थी। मैं कहना चाहता हूँ कि आजादी के पहले हमारे विश्वविद्यालय हमारी राष्ट्रीयता के प्रगाढ़ स्रोत थे, केन्द्र थे जिनमें कि देश को एक रोशनी मिलती थी और नये-नये नौजवान अपने अपने इलाकों में जाकर देश की आजादी के लिए प्रयत्न करने लगे थे। क्या कारण है कि आज हमारे देश के विश्व-विद्यालयों से जिधर से भी हम मुझे चिन्ता और परेशानियाँ ही हमारे सामने सुनने में आती हैं। आज गोरखपुर विश्वविद्यालय में, कलकत्ता विश्वविद्यालय में या उदयपुर विश्व-विद्यालय में और अन्य विश्वविद्यालयों में भी जिनके लिए हम पार्लियामेंट में, इस संसद् में हम ने उन के बारे में घंटों खर्च किये हैं, आज उन सभी विश्वविद्यालयों में एक तूफान, गड़बड़ी और अव्यवस्था का सा मंच रहा है। कहीं विश्वविद्यालय में पुलिस प्रवेश कर रही है, कहीं हड़ताल और प्रदर्शन चल रहे हैं, छात्रावास में पुलिस प्रवेश कर रही है, लड़कों ने बम फेंके हैं और न जाने और भी कितनी परेशानियाँ पैदा की हैं, उन तमाम गड़बड़ियों के पीछे मैं जानना चाहता हूँ कि आखिर वह क्या कारण है जिसकी वजह से हमारे देश के ज्ञान के जो सब से बड़े केन्द्र हैं, सब से बड़े जो विद्या विहार हैं आज वह हमारे लिए एक बड़ा सिरदर्द और चुनौती बने हुए हैं? मैं कहना चाहता हूँ कि इसकी जड़ में गये बिना हम चाहे कितने ही कमीशन बनायें, कितना ही उस का पुनर्गठन करें कोई कारगर नतीजा निकलने वाला नहीं है। जब तक हम बुनियादी बात को समझने की चेष्टा या उस को

हल करने की कोशिश नहीं करेंगे तब तक कुछ बनने वाला नहीं है।

कमिशन बहुत बनाये गये लेकिन क्या नतीजा निकला? शिक्षा मंत्रालय के अन्दर बड़े-बड़े दिग्गज बैठे हैं लेकिन देश की समस्याएं पिछले बीस वर्षों में बजाय सुलझने के और अधिक उलझती ही गई हैं। हमारे भूतपूर्व राष्ट्रपति स्वर्गीय डा० राजेन्द्रप्रसाद ने, डा० राधाकृष्णन ने और जितने हमारे देश के शिक्षा-विद हैं सभी ने चिन्ता प्रकट की है। इन्होंने शासन में भाग लिया है इसलिए इसकी हम अवहेलना नहीं कर सकते। हमारे शिक्षा मंत्रियों ने और देश के शिक्षा शास्त्रियों ने बराबर चिन्ता व्यक्त की और माँग की है कि हमारे देश की वर्तमान शिक्षा पद्धति में आमूल चूल परिवर्तन होना चाहिए। हमारी बैल्यूज में हमारा जो मानदंड है जीवन के जो नैतिक मूल्य सामने आने चाहिए वह सामने नहीं आ रहे हैं। मुझे याद है कि स्वर्गीय पंडित नेहरू ने एक बार इलाहाबाद में कहा था कि हमारे विश्वविद्यालय ज्ञान की खोज के केन्द्र होने चाहिए। हमारे विश्व-विद्यालय मानवतावाद के केन्द्र होने चाहिए। हमारे विश्वविद्यालय ज्ञान के, सत्यों की नई खोज के और मानव मूल्यों के नये विकास की खोज में अपनी शक्ति खर्च करें। यह उस समय उन्होंने कहा था। लेकिन मैं आप से पूछना चाहता हूँ कि इन पिछले दस बीस वर्षों में हमारे विश्वविद्यालयों ने क्या यह रूप हमारे सामने प्रस्तुत किया है? और अगर नहीं किया है तो क्या इसके लिये जिम्मेदार केवल छात्र हैं, केवल वह विद्यार्थी हैं जो नक्सलाइट बन रहे हैं, केवल वह विद्यार्थी हैं जो असन्तुष्ट हैं और परेशानियाँ पैदा कर रहे हैं? मैं कहना चाहता हूँ कि इस की जड़ में हमारी बुनियादी बातें हैं, हमारी कमजोरियाँ हैं। मगर हमारा शिक्षा मंत्रालय अभी इस बात को समझने की चेष्टा नहीं कर रहा है। जब तक हम मानव मूल्यों को सामने नहीं रखेंगे, मानव मैटीरियल के द्वारा बुनियादी तरह से चरित्र निर्माण की तरफ ध्यान नहीं देंगे, तब तक मुझे

[श्री ओंकार लाल बोहरा]

इस है कि हम अपने विश्वविद्यालयों से वह प्रतिभावन छात्र नहीं दे सकेंगे जो देश का नव-निर्माण कर सकते हैं, राष्ट्र का जागरण कर सकते हैं और नये समाज-निर्माण की तैयारी कर सकते हैं।

अगर इस देश को आगे बढ़ना है, इस देश के करोड़ों लोगों को विकास करना है, चाहे कृषि क्षेत्र में हो या विज्ञान के क्षेत्र में हो, शिक्षा के क्षेत्र में हो, तो इस देश के मर्वागोण विकास के अन्दर अगर कोई पीढ़ी सब से ज्यादा काम करेगी और अगर कोई पीढ़ी है जिस पर जिम्मेदारी है तो वह हमारे विश्वविद्यालयों में पढ़ने वाले आज के नौजवान हैं, जो कल के भारतीय नेता होंगे, भारतीय शासन प्रणाली को सम्भालेंगे, भारत के विभिन्न क्षेत्रों में काम करेंगे। लेकिन क्या काम करेंगे, कैसे काम करेंगे? आज वह फस्ट्रेटेड हैं, आज वह भ्रान्तियों के शिकार हैं। जब आप उन को सर्टिफिकेट देते हैं उस के बाद वह दर-दर, गली-गली घूमते हैं, उन्हें काम नहीं मिलता। मैं समझता हूँ कि हमारे शिक्षा मंत्रालय की जिम्मेदारी है कि हमारी शिक्षा विद्यार्थियों के लिये फलदायी हो, हमारे विश्वविद्यालयों के विद्यार्थियों को, प्रतिभावन छात्रों को शिक्षा प्राप्त करने के बाद निराश हो कर विदेशों को न जाना पड़े, उन्हें यहाँ काम मिले। लेकिन उन को काम देने की हम ने कोई व्यवस्था नहीं की।

इसके अतिरिक्त आज विश्वविद्यालयों का संचालन ऐसे हाथों में है, जिन के दिमाग आज से पचास साल पुराने हैं, जिन के दिमाग अंग्रेजी जमाने के ट्रेन्ड दिमाग हैं, ऐसे पुराने डीन और बाइस चांसलर हैं जो नये जमाने की फ्रीलिंग को, हमारी चेतना को, जिस के अन्दर एक नया सामाजिक परिवर्तन आया है, देश के अन्दर नई राष्ट्रीय जागृति आई है, समझने में असमर्थ हैं। अगर आप दमन से, डंडे से या अनुशासन से इस समस्या को हल करने का प्रयास करेंगे तो वह कदापि हल नहीं होगी।

आज एक जबर्दस्त माहौल हिन्दुस्तान के अन्दर नई पीढ़ी में चालू हुआ है, और वह उन ऊँचे दर्जे के विद्यार्थियों के माध्यम से फूट रहा है जो कालेजों में पढ़ते हैं। और यह क्रान्ति हमारे देश में आ रही है जो विश्वविद्यालयों के माध्यम में, वहाँ के छात्रों के माध्यम में हम को एक चुनौती दे रही है।

आज शिक्षा के माध्यम की बात होती है। आज अंग्रेजी का स्तर बहुत गिर गया है, लेकिन हम अंग्रेजी से चिपके रहना चाहते हैं। कौठारी आयोग में शिक्षा मंत्रालय में, संसद् में शिक्षा शास्त्रियों ने एक स्वर से मांग की थी कि हमारे विश्वविद्यालयों में शिक्षा की माध्यम जो हों वह केवल हमारी भारतीय भाषायें होनी चाहियें। मेरा जोर कोई हिन्दी विशेष पर नहीं है। हिन्दी हमारी राष्ट्र भाषा है और आज नहीं तो कालान्तर में हम उस को स्वीकार करेंगे यदि हिन्दी वालों ने उदारता-पूर्ण नीति में काम लिया। लेकिन मैं जोर देना चाहता हूँ कि चाहे तमिल हो, चाहे गुजराती हो, चाहे मराठी हो, जब तक हमारी भारतीय भाषाय माध्यम नहीं बनेंगी और उनमें अच्छी से अच्छी पुस्तकों का निर्माण नहीं होगा तब तक हम अपने विश्वविद्यालयों के अन्दर प्रतिभावान छात्रों का विकास नहीं कर सकेंगे।

मैं एक बात और कहना चाहता हूँ। हमारे विश्वविद्यालयों में आज की शिक्षा का स्तर इतना गिर गया है कि हमारे विद्यार्थी स्वयम् मायूस हो रहे हैं। हमारे पुराने शिक्षा-विद् इस की चर्चा करते हैं। लेकिन क्या इस के लिये शिक्षक या शिक्षा के क्षेत्र में काम करने वाले अधिकारी जिम्मेदार नहीं हैं? मैं कहना चाहता हूँ हम ने अपने शिक्षकों के साथ सामाजिक न्याय नहीं किया है। नई पीढ़ी के शिक्षक आज आचार्य बन कर आते हैं, नई पीढ़ी के लोग आज महाविद्यालयों और विश्वविद्यालयों में शिक्षकों का काम करते हैं। अपने काम करने के ढंग से उन को कोई अपसर नहीं मिलता। हमारे पुराने विचारों के

जो नौकरशाह लोग हैं वह हमारी शिक्षा पर हावी हो रहे हैं। उस का कारण यह है कि विश्वविद्यालयों के ढांचे में कोई परिवर्तन नहीं हो रहा है आज हमारी नई पीढ़ी देश के नव-निर्माण के लिये जो कुछ चाहती है वह विश्वविद्यालयों से प्राप्त नहीं हो रहा है। इसीलिये आज अमन्तोष का ज्वर बढ़ रहा है और हम उस को नियन्त्रित करने के लिये बढ़ते हैं तो युवकों में असन्तोष होता है, छात्रों में अमन्तोष होता है। इस को आप चूनीती के रूप में लें। जब तक हमारे शिक्षा-शास्त्री और जिम्मेदार पदों पर बैठे हुए लॉग मिशनरी भावना से, समर्पण की भावना से नहीं लेंगे, तब तक केवल कमीशन के निर्माण से हम इन समस्याओं को हल नहीं कर सकेंगे।

अन्त में मैं कहूँगा कि आज विश्वविद्यालय की शिक्षा देश में चर्चा का विषय बन गई है। इस के सम्बन्ध में कई बातें हैं जो मैं कहना नहीं चाहता हूँ, लेकिन इतना अवश्य कहना चाहता हूँ कि आज विश्वविद्यालयों में शिक्षकों की आर्थिक स्थिति अच्छी नहीं है, कोठारी आयोग के आधार पर हम ने शिक्षकों का दर्जा नहीं बढ़ाया है, उन की सामाजिक स्थिति अच्छी नहीं हुई है। साथ ही साथ छात्रों को जो सुविधायें मिलनी चाहियें, छावावास की सुविधायें, पुस्तकालयों की सुविधायें, वह आज भी अधूरी हैं। हमारे पास रुपया आना चाहिये। केन्द्र और राज्यों के जो झगड़े हैं वे समाप्त होने चाहियें। राज्य का यह विषय होते हुए भी मैं यह चाहता हूँ कि हमारी शिक्षा का जो रूप है, वह एक रहना चाहिये और उस पर आपका नियंत्रण रहना चाहिये। तभी राष्ट्रीयता की दृष्टि से और राष्ट्र को भावात्मक दृष्टि से एक बनाने में हम मददगार साबित हो सकते हैं।

मैं फिर कहना चाहता हूँ कि जो पब्लिक स्कूल हैं, जो निजी स्कूल और कालेज हैं, जो किसी जाति विशेष द्वारा या धर्म विशेष द्वारा चलाए जा रहे हैं, उनका जल्दी से जल्दी राष्ट्रीयकरण किया जाना चाहिये। ऐसा

अगर किया गया तो शिक्षा की दृष्टि से हम एक कदम और आगे बढ़ेंगे और राष्ट्र के विकास में मदद मिलेगी। उस अवस्था में समान शिक्षा समान स्तर पर सब को देने में हमें मदद मिलेगी।

इन शब्दों के साथ मैं आपका शुक्रगुजार हूँ कि आपने मुझे थोड़ा सा समय बोलने के लिये दिया।

DR. M. SANTOSHAM (Tiruchendur) : The Minister was profusely apologetic for having placed the annual report of three different years at the same time before this House for review. He seemed to be very happily ashamed over it; but, although it is a difficult thing for Members to go through three annual reports together at the same time there is also an element of hidden blessing in it in the sense that it gives us an opportunity to study the working of the University Grants Commission in its continuity for three continuous years.

What was a contemplation in 1966 of the University Grants Commission should have become a matter of fulfilment in 1967. What was fulfilment in 1967 should have brought about some kind of achievement in 1968. But, going through these reports, as far as I can see, I find that these three reports are totally dissociated and it is not possible to make out by going through all the three reports that there had been any continuous process of improvement in the working of the University Grants Commission.

Sir, Higher Education centres in our country are situated in a wide geographical area and are governed by so many universities of different patterns and these universities are all autonomous bodies. It is all very good and right that university education centres should be autonomous bodies, but when these autonomous bodies are scattered all over the place, the responsibility of the Ministry of Education at the Centre and that of the University Grants Commission become all the more greater because of the need to undertake the res-

[Dr. M. Santosham]

possibility of coordinating the educational activity which is spread all over the country, and this responsibility rests with the UGC and with the Central Ministry of Education.

If Education has to serve any common purpose at all in this country it should have been necessary for the UGC to lay down, first and foremost, the national objective of the educational system in this country. We find in the Annual Reports here and there scattered statements about the objectives of higher education in this country, but I find there is no particular chapter where the national objectives of education are stated. There is no continuity also in the three annual reports regarding the achievement of the objectives.

Granting that you have got different objectives, if the object of higher education is to provide employment for people, there, we have failed. If the objective is to fill up our country with self-employed technicians, there too, we have failed. If the intention of higher education is to produce unity and integration in this country, there also, we have failed.

So, in every possible field of national objective, whatever it may be, our education has proved a terrific failure. So, at this stage, it is necessary for us to wake up and think in terms of the pattern of education that could be adopted by different universities, and in all these there is to be one binding common pattern aimed towards national integration. I higher education cannot produce national integration in this country nothing else can produce national integration.

Because of the linguistic provinces our country has been reduced to the shape of a scrambled egg. Everybody realises that the forces of disintegration are raising their ugly heads everywhere every now and then. Our river water disputes and inter-state border disputes are a matter of everyday occurrence and I am quite sure that the local prejudices, prides and the local jealousies of various regions are on the increase day after day and it is, therefore necessary

that there must be a common pattern in education which should be able to bind our students' minds together towards a one nation outlook. I heard the other Members saying that education should be imparted in regional languages. It is well and good arguing that education can be imparted best in the regional languages. The people can learn the subjects in their mother tongue easier and they can develop their knowledge easier. It is very necessary that for the purpose of evolving one single pattern of education for the country, he should be able to make the people express themselves in one common language, so that we may be able to get them together in a symposium or in a conference where the people of higher education belonging to different areas can sit together and discuss among themselves. Imagine the situation twenty years later, if all our universities are going to teach various subjects like Science and Social Studies in different regional languages. After twenty years, if we are going to have a symposium of the learned people of this country on any particular subject, just imagine what kind of a pandemonium it is going to be there. If in twenty different languages the translation system is going to be arranged, by permutation and combination I cannot readily work out the arithmetic—it is necessary that we should have chambers which should be filling up practically the entire city of New Delhi. That will be the difficulty. Therefore, the only bridge at present which is connecting one region with another region in the matter of thinking and in the matter of pattern of expression is the English language. And to just blow out that only linking bridge will be the most derogatory step, and that would be the first step towards disintegration of the country into various pieces which we have now made it into.

The great fancy for calling Hindi as the national language and therefore certain universities entirely calling themselves as Hindi universities and teaching in Hindi, as a result of this, immediately retaliation comes out and you find the Madurai University has now an-

nounced that it will call itself an entirely Tamil University. I cannot imagine what will be the fate of those students who study in Tamil University entirely in the Tamil medium their subjects or Science and Social Studies. I do not know what they will do. They will be actually frogs in the well if they are going to learn the entire thing in Tamil.

Therefore it is necessary that the extremists of both sides should get together and think in terms of the practical difficulties.

SHRI S. KANDAPPAN : In Tamil Nadu we are very cautious about this.

DR. M. SANTOSHAM : I know. It is necessary when people are studying in the regional languages, it is essential, if there are six questions or nine questions in an examination, that the students must be able to answer at least three questions in English, so that their own subjects they can teach in terms of English and so that they will be able to express themselves in English. Then only there can be an expansive knowledge which will go on expanding. (*Interruption*). If I use my language and speak to you on my subject in my language, you will not understand.

Therefore, the purpose of education, the university-level education should be such that the university should be actually a laboratory where the minds of our young men and our young women must be cultured in such a way that the future citizens at least in our country should be able to have a sort of homogeneous thinking and homogeneously working society. If that society is not to be built now, it cannot be built hereafter.

Therefore, the responsibility of the Minister of Education is not a very ordinary thing. Posterity will blame you if you are going to adopt some measure by which this country is going to separate itself into various cubicles in different parts of the country, posterity will blame you that the cause of the disintegration of this country and the cause of the ruin was the Education

Minister who was sitting on the destinies of the education of our younger children in this State.

Here I would like also to talk about the University Grants Commission's endeavour to do student services. In various fields they have made efforts to improve the hostels, to improve the laboratories, to improve the libraries and so on. But in spite of all that, student unrest is still on the increase.

MR. CHAIRMAN : Will the hon. Member continue tomorrow ? Let us now take up Discussion under Rule 193 on the air crash of the Chief Test Pilot of the Hindustan Aeronautics Limited.

Shrimati Sharda Mukerjee.

17 hrs.

DISCUSSION RE.
 AIR CRASH OF CHIEF TEST PILOT
 HINDUSTAN AERONAUTICS LTD.

SHRIMATI SHARDA MUKERJEE (Ratnagiri) : Mr. Chairman, Sir, I would like to express my gratitude to a large number of Members of the House who have evinced interest on the discussion of this subject. This discussion concerns the air crash resulting in the death of Group Captain Das, the Chief Test Pilot of HAL at Bangalore on the 10th January, 1970. On the 11th January, 1970, some of the press reports mentioned that Group Captain Das was killed while flying the HF-24 jet aircraft on a routine flight. However, what is well known is that he was testing the advanced version of the HF-24 known as HF-24-1-R. We do not know whether the new engine had been fully cleared and whether this model of the HF-24-1-R had been certified as airworthy. How is it then that such misleading reports came in the press ?

A few days ago, that is, on the 1st May, 1970, there was a report in *The Statesman* :

"The Bangalore Division of Hindustan Aeronautics Ltd. has done it again. It has added one more feature to